

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/21507/2026 ADMLS/1/2026	TRESTA INTERNATIONAL FZE VS MT UNITY (IMO 9388792)	ISHWAR MOHANTY VS	// ()	
2	D-BLAPL/13950/2026	SANJU @ SANJUKTA PARIDA VS STATE OF ODISHA	SACHIKANTA DASH VS	NAYAGARH /453 /2025 () //	AOR20260000207C202600003
3	D-BLAPL/13961/2026	SANJUKTA MALLICK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 () //	
4	D-BLAPL/13962/2026	DEEPAK PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /13 /2023 () //	
5	D-BLAPL/13965/2026	LIPU GOCHHAYAT VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /52 /2026 () //	
6	D-BLAPL/13971/2026	SANTA @ SANTOSH KUMAR BADHEI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA SADAR /190 /2026 () //	AOR20220001563C202600031
7	D-BLAPL/13974/2026	PRADEEP NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /182 /2026 () //	AOR20220001558C202600095
8	D-BLAPL/13975/2026	PADMANABHA CHHATRIA VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
9	D-BLAPL/13976/2026	SAMRAT RAY@ RAHUL SHARMA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BINIKA /228 /2025 () //	AOR20220001490C202600012
10	D-BLAPL/13978/2026	DEEPAK KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /62 /2026 () //	
11	D-BLAPL/13979/2026	JAGU @ JAGABANDHU DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	//0 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/13980/2026	DEBES @ DEBES JANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /137 /2026 () //	
13	D-BLAPL/13981/2026	HARSA BEHERA VS STATE OF ODISHA	VINAY KUMAR SINGH VS	BAUNISUNI /56 /2025 () //	
14	D-BLAPL/13982/2026	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /78 /2025 () //	
15	D-BLAPL/13984/2026	BIPIN SWAIN VS STATE OF ODISHA	SWAGATIKA PANDA VS	BAIDYANATHPUR /518 /2025 () //	
16	D-BLAPL/13985/2026	PURNA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
17	D-BLAPL/13986/2026	S. DEBA RAO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /198 /2025 () //	
18	D-BLAPL/13990/2026	RAMA CHANDRA DASH VS N.C.B.	ANIRUDHA DAS VS	NCB BHUBANESWAR /1 /2026 () //	
19	D-BLAPL/13992/2026	BRAJENDRA MALLICK VS STATE OF ODISHA	SITIKANT MISHRA VS	TUMUDIBANDHA /115 /2025 () //	
20	D-BLAPL/13995/2026	DASARATHA MANGARAJ @ JOGENDRA VS STATE OF ODISHA	ASHISH RANJAN GURU VS	JUJUMURA /173 /2025 () //	AOR20250001286C202600003
21	D-BLAPL/13997/2026	PRAMOD RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /41 /2025 () //	AOR20220001631C202600127
22	D-BLAPL/14000/2026	GANESH RAO @ NANU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /15 /2024 () //	AOR20220002454C202600055
23	D-BLAPL/14001/2026	KRUSHNA CHANDRA MALLICK	RAMAKANTA PANDA	SINGLA /77 /2026	AOD20240000348C202600014

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
24	D-BLAPL/14002/2026	STATE OF ODISHA SUBHRANSU BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /722 /2025	AOR20220001631C202600128
		VS	VS	()	
25	D-BLAPL/14003/2026	STATE OF ODISHA SUSHANTA KARMI @ SUNU	AMARENDRA SAHOO	ANGUL TOWN /46 /2025	
		VS	VS	()	
26	D-BLAPL/14004/2026	STATE OF ODISHA SANU @ SANUJ NAYAK	ANIRUDHA DAS	KOTOAGARH /41 /2024	
		VS	VS	()	
27	D-BLAPL/14005/2026	STATE OF ODISHA ADITYA TIWARI @ TIVARI	DAYANIDHI MISHRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /84 /2025	
		VS	VS	()	
28	D-BLAPL/14008/2026	STATE OF ODISHA BHAGBAN ADBARI @ BUDHA	ABHAS MOHANTY	MALKANGIRI /26 /2025	
		VS	VS	()	
29	D-BLAPL/14009/2026	STATE OF ODISHA RINKI SAHOO	RAKESH BEHERA	KHAMAR /517 /2025	
		VS	VS	()	
30	D-BLAPL/14012/2026	STATE OF ODISHA SAMEER @ SAMIR KUMAR PANIGRAHI	BHABANI SHANKAR DASPARIDA	BARGARH /229 /2026	
		VS	VS	()	
31	D-BLAPL/14014/2026	STATE OF ODISHA TURUKANTA PRADHAN	BHABANI SHANKAR DASPARIDA	RAIKIA /80 /2023	
		VS	VS	()	
32	D-BLAPL/14015/2026	STATE OF ODISHA RANJAN PARICHHA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /29 /2025	AOR20220001631C202600129
		VS	VS	()	
33	D-BLAPL/14023/2026	STATE OF ODISHA NARAYAN PRADHAN @ MUNA	RAKESH BEHERA	SAMBALPUR SADAR /364 /2025	
		VS	VS	()	
34	D-BLAPL/14026/2026	STATE OF ODISHA SURENDRA KUMAR SAHU	KIRAN KUMAR PATEL	BARGARH /229 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/14028/2026	STATE OF ODISHA KUNDAN MUKHI VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /40 /2025 ()	
36	D-BLAPL/14033/2026	STATE OF ODISHA LIPU NAYAK VS	BRAJA MOHAN SARANGI VS	// SPL.TASK FORCE /9 /2026 ()	
37	D-BLAPL/14036/2026	STATE OF ODISHA BITTU KUMAR VS	BIBHU PRASAD MISHRA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /38 /2024 ()	
38	D-BLAPL/14038/2026	STATE OF ODISHA ABHILASH PURUSOTTAM SATPATHY VS	ARIJEET MISHRA VS	// SONEPUR /126 /2026 ()	
39	D-BLAPL/14039/2026	STATE OF ODISHA SRINIBAS @ SRINIBASH NATH @ DIPUNA VS	DURGA PRASAD PRADHAN VS	// NEMALO /260 /2025 ()	
40	D-BLAPL/14042/2026	STATE OF ODISHA AJAY NAIK VS	SUSANTA KUMAR BARAL VS	// KASHIPUR /54 /2025 ()	AOR20220001297C202600119
41	D-BLAPL/14044/2026	STATE OF ODISHA JITENDRA KUMAR VS	ARIJEET MISHRA VS	// BARBIL /29 /2026 ()	
42	D-BLAPL/14045/2026	STATE OF ODISHA T. NITHIN KUMAR @ T. NITHIN VS	JUGALA KISHORE PANDA VS	// M.V.79 /168 /2025 ()	
43	D-BLAPL/14046/2026	STATE OF ODISHA SHIBANI @ MAHIMA SUNA VS	RAMAKANTA MISHRA VS	// TUSRA /64 /2026 ()	AOR20220004226C202600005
44	D-BLAPL/14047/2026	STATE OF ODISHA AKASH MUKHI VS	ARIJEET MISHRA VS	// KARANJIA /219 /2025 ()	
45	D-BLAPL/14057/2026	STATE OF ODISHA PRATAP KUMBHAR VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
46	D-BLAPL/14063/2026	MANGAL MURMU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /380 /2025 () //	
47	D-BLAPL/14064/2026	TIKINATH SUNYANI VS STATE OF ODISHA	ANITA DASH VS	KUTRA /164 /2025 () //	AOR20220000223C202600008
48	D-BLAPL/14066/2026	SAMBHUNATH BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /541 /2025 () //	
49	D-BLAPL/14067/2026	RAJESH KUMAR MOHANTY @ RAJU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /24 /2026 () //	
50	D-BLAPL/14069/2026	GHASI SUKRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /11 /2026 () //	
51	D-BLAPL/14071/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NISCHINTAKOILI /119 /2026 () //	
52	D-BLAPL/14089/2026	BUNU @ PRAKASH SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	CUTTACK SADAR /145 /2022 () //	
53	D-BLAPL/14092/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	TANGI /229 /2025 () //	
54	D-BLAPL/14094/2026	AKASH JAGADALA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BIRMAHARAJPUR /23 /2026 () //	
55	D-BLAPL/14101/2026	TUNA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /4 /2026 () //	
56	D-BLAPL/14102/2026	BIJU @ SANJAYA PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /54 /2026 () //	
57	D-BLAPL/14103/2026	ANKUSH JENA	DEEPAK KU SAHOO	Tantiapal Marine /54 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/14104/2026	SUDESH MISTRY	ABHAS MOHANTY	MALKANGIRI /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/14109/2026	SARVESH KUMAR	BISWAJIT RANJAN TRIPATHY	BOUDH /166 /2026	AOD20240000069C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/14113/2026	TAPUN GOUDA	DEBASIS SARANGI	RAMBHA (KHALLIKOTE) /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/14118/2026	JAGANNATH BEHERA @ JAGA	KULDEEP MOHANTY	REMUNA /47 /2026	AOD20240000012C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/14121/2026	LINGARAJ AZAD	PRASANTA KUMAR JENA	BHAWANIPATNA TOWN /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/14123/2026	SURA MOHANTY	SUBHAM AGRAWAL	RAJNAGAR /131 /2026	AOR20220001380C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/14126/2026	ARJUN BAG	PRAYASH KUMAR PANDA	SAMBALPUR TOWN /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/14127/2026	PUSHPA PUJARI @ PUJHARI	DHANANJAYA MUND	MAIDALPUR /45 /2025	AOR20220001492C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/14128/2026	DIBAKAR GHADEI	JYOTIRMAYA SAHOO	TANGI (KHURDA) /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/14131/2026	SUNIL @ CHHOTU GHADIA @ SUNIL GHADIA	AMITAV TRIPATHY	SONEPUR /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/14134/2026	BABULU @ THAKURA PRASAD @ RAJA BHUE @ THAKURAPRASAD @ BHUE	KURUPRASAD BHUE	PADAMPUR /58 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/14135/2026	STATE OF ODISHA NILU TANDI VS	AMITAV TRIPATHY VS	// PAIKMAL /110 /2025 ()	
70	D-BLAPL/14140/2026	STATE OF ODISHA DULESWAR YADAV VS	BIKASH CHANDRA PARIJA VS	// JONK /241 /2025 ()	
71	D-BLAPL/14141/2026	STATE OF ODISHA MANISH @ KALU AGRAWAL VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /235 /2025 ()	
72	D-BLAPL/14146/2026	STATE OF ODISHA NIROD JENA @ NIROD CHINCHANI VS	JYOTIRMAYA SAHOO VS	// R.UDAYAGIRI /5 /2025 ()	
73	D-BLAPL/14148/2026	STATE OF ODISHA RAJA @ RAJKUMAR JENA VS	ANSHUMAN PANDA VS	// BOLANGIR TOWN /538 /2025 ()	
74	D-BLAPL/14149/2026	STATE OF ODISHA ASHUTOSH DIGAL VS	JUGALA KISHORE PANDA VS	// TARBHA /102 /2026 ()	
75	D-BLAPL/14151/2026	STATE OF ODISHA RAKIBUL SEKH VS	CHIRANJIB ROUT VS	// SPL.TASK FORCE /18 /2024 ()	
76	D-BLAPL/14153/2026	STATE OF ODISHA DATISA MAJHI VS	SIDHARTHA SANKAR RAY (2) VS	// PADMAPUR /4 /2026 ()	
77	D-BLAPL/14158/2026	STATE OF ODISHA SULOCHANA SAHOO VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /97 /2026 ()	
78	D-BLAPL/14160/2026	STATE OF ODISHA SAMEET PUTEL VS	ANIRUDHA DAS VS	// SONEPUR /96 /2025 ()	
79	D-BLAPL/14161/2026	STATE OF ODISHA WAHID ALLI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// / 0 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/14164/2026	SUDHIR GURU @ SUDHIRA GURU VS STATE OF ODISHA	SITIKANT MISHRA VS	TARBHA /163 /2025 () //	
81	D-BLAPL/14166/2026	JHASKETAN RANA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KANTAMAL /59 /2026 () //	
82	D-BLAPL/14169/2026	SIMON LAKRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /53 /2022 () //	
83	D-BLAPL/14170/2026	NARASINGH KHARA VS STATE OF ODISHA	Manoranjan Padhy VS	// () //	AOD20220003086C202600057
84	D-BLAPL/14171/2026	SANTOSH NAYAK VS STATE OF ODISHA	Manoranjan Padhy VS	// () //	AOD20220003086C202600056
85	D-BLAPL/14172/2026	RINKU ALIAS RATNAMAN NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202600033
86	D-BLAPL/14173/2026	ALEKHA CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /105 /2026 () //	
87	D-BLAPL/14175/2026	BASUDEV BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600137
88	D-BLAPL/14176/2026	KAMESWAR YADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 () //	
89	D-BLAPL/14178/2026	SIBA SUKRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /140 /2025 () //	
90	D-BLAPL/14179/2026	BIRA KAIBARTA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /81 /2026 () //	
91	D-CMP/21536/2026	PURNA CHANDRA TARAI	ASHOK KUMAR BEHERA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CMP/819/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghapur ) IA/0000070/2026	
92	D-CMP/21570/2026	PARAMANANDA MOHANTY VS BANAMALI DAS	TUSAR KUMAR MISHRA VS	// 0 //	
93	D-CMP/21629/2026	MANORANJAN SARANGI VS SATYABHAMA SARANGI (DEAD)	BIPLABA P.B. BAHALI VS	// 0 //	
94	D-CMP/21648/2026	SAMARENDRA SETHI VS SARAT KUMAR SETHI	BISWARANJAN DAS VS	// 0 //	
95	D-CMP/21669/2026	D.M., ODISHA FOREST DEVELOPMENT CORPORATION VS STATE OF ODISHA	ONRABAN PANDA VS	// 0 //	
96	D-CMP/21686/2026	RABI SAHU VS BAIDEHI SAHU@BADEI SAHU	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	// 0 //	
97	D-CMP/21688/2026	BIJAY KUMAR MALLIK @ BIJOY KUMAR MALLICK VS SABITA ROUT	JYOTI RANJAN DEO VS	// 0 //	AOR20220002834C202600017
98	D-CMP/21710/2026	RENU PATRA VS BHUBANESWAR MUNICIPAL CORPORATION,	HRUDANANDA MOHAPATRA VS	// 0 //	
99	D-CMP/21714/2026	ISHWAR CHANDRA KHUNTIA VS JOGENDRANATH KHUNTIA	ANUPAM RATH VS	// 0 //	
100	D-CMP/21720/2026	ANSHUMAN DAS VS SK. MAKDUM ALLI	PRASANNA KUMAR RATH (1) VS	// 0 //	
101	D-CMP/21762/2026	AKSHYA KUMAR SAHU VS JASOBANTI MEHER	AMIT PRASAD BOSE VS	// 0 //	
102	D-CMP/21768/2026	MANJU NAHAK@RAUTA VS	BHASKAR CHANDRA PANDA VS	// 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/21772/2026	TARANISEN NAYAK SARASWATI NANDA VS NARAYAN NANDA	AMIT PRASAD BOSE VS	// // 0 //	
104	D-CMP/21778/2026	SACHIKANT SWAIN VS NAYANA SETHI	BUDHIRAM DAS VS	// 0 //	
105	D-CMP/21831/2026	KAHKASHAN KHAN VS GYASUDDIN KHAN	VS	// 0 //	
106	D-CONTC/21500/2026	DR.PRAMILA KHADANGA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
107	D-CONTC/21510/2026	RAJALAKSHMI MOHAPATRA VS VISHAL DEV, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //	
108	D-CONTC/21571/2026	D SARASWATI REDDY VS PARUL PATAWARI, IAS	ADV. VS	// 0 //	
109	D-CONTC/21574/2026	BINODINI NAYAK VS USHA PADHEE, PRINCIPAL SECRETARY TO GOVT., STATE OF ODISHA	PRASANNA KU NAYAK 1 VS	// 0 //	
110	D-CONTC/21578/2026	DEBADHI CHARAN SAHU VS SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPARTMENT	ADV VS	// 0 //	AOR20220001535C202600103
111	D-CONTC/21579/2026	SARANGADHAR JENA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV VS	// 0 //	AOR20250000149C202600018
112	D-CONTC/21580/2026	ROSALIN BISWAL VS ASWATHI S, IAS	ADV. VS	// 0 //	
113	D-CONTC/21585/2026	JAYANTI PRADHAN VS ASWATHI S, IAS	ADV. VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/21587/2026	ARATI BEHERA VS ASWATHI S, IAS	ADV. VS	// ()	
115	D-CONTC/21588/2026	AJAYA KUMAR PANDA VS BIRENDRA KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()	
116	D-CONTC/21592/2026	SUBHASHREE PANDI @ SUBHASREE PANDI VS NILAMADHAB BHOI, ADDL. DIST. MAGISTRATE, PURI	ADV. VS	// ()	
117	D-CONTC/21594/2026	NIRANJAN PRADHAN VS HEMANT SHARMA, SECRETARY HOME DEPTT.	SOBHANA SAHOO VS	// ()	AOD20250000260C202600001
118	D-CONTC/21601/2026	ANNADA PRASAD TRIPATHY VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// ()	
119	D-CONTC/21619/2026	RAJ KISHORE TRIPATHY VS USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., KHURDA	TRILOCHAN BARIK VS	// ()	
120	D-CONTC/21653/2026	KRUSHNA CHANDRA MAHAPATRA VS NARMADA GANTHIA, DISTRICT REGISTRAR KORAPUT	ADV VS	// ()	AOR20220001611C202600080
121	D-CONTC/21654/2026	BISWAPRAKASH TRIPATHY VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202600081
122	D-CONTC/21655/2026	MINAKSHI SAHOO VS PRASANTA CHOUDHURY, BRANCH MANAGER UNION BANK OF INDIA, NUAPATNA,CUTACK	ADV VS	// ()	AOR20230000802C202600089
123	D-CONTC/21656/2026	PRATIVA MOHAPATRA VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202600082
124	D-CONTC/21668/2026	PRAFULLA KUMAR NAYAK VS AMBAR KUMAR KAR, COLLECTOR, JAJPUR	RAKESH BEHERA VS	// ()	
125	D-CONTC/21675/2026	PATITAPABAN MOHAPATRA	ADV.	//	

# ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/21678/2026	SANTANU KUMAR PADHI, C.D.M. AND PUBLIC HEALTH OFFICER CUM DISTRICT MISSION/DIRECTOR, GAJAPATI ABDUL SAHID KHAN	SAROJA KANTA SAMAL	//	
		VS	VS	()	
127	D-CONTC/21680/2026	DR.N.TIRUMALA NAYAK, I.A.S JAHANGIR SHA	ADV.	//	
		VS	VS	()	
128	D-CONTC/21698/2026	BIKASH RANJAN,TAHASILDAR, BALIKUDA BIPINI BIHARI BEHERA	ADV.	//	
		VS	VS	()	
129	D-CONTC/21705/2026	YAMINI SARANGI, IAS SUBHASHREE PATTANAİK	ADV.	//	
		VS	VS	()	
130	D-CONTC/21708/2026	CHAKRAVARTI SINGH RATHORE, I.A.S M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
131	D-CONTC/21712/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
132	D-CONTC/21715/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
133	D-CONTC/21721/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
134	D-CONTC/21722/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
135	D-CONTC/21723/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	
136	D-CONTC/21727/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR M/S MAHADEV REAL ESTATE CONSULTANCY PVT. BISHNUPRANESWARANGI	BISHNUPRANESWARANGI	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/21736/2026	GUPTESWAR MOHAPATRA, ADDL. TAHASILDAR, BHUBANESWAR GOBARDHAN SWAIN VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// // 0 //	
138	D-CONTC/21744/2026	R.VENKATA RAMAN PATNAIK VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0 //	
139	D-CONTC/21748/2026	PABITRA MOHAN TRIPATHY VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0 //	
140	D-CONTC/21754/2026	BIRENDRA KUMAR TRIPATHY VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0 //	
141	D-CONTC/21757/2026	KRUSHNA CHANDRA HOTA VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0 //	
142	D-CONTC/21760/2026	AJIT KUMAR MISHRA VS ARAVIND AGRAWAL, IAS	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600135
143	D-CONTC/21765/2026	KIRTIRAM MEHER VS GIRISH S.N., I.A.S	ADV. VS	// 0 //	
144	D-CONTC/21770/2026	BASUDEV DASH VS DEV PEEYUSH BHARADWAJ, COMMANDANT, KOLKATA	ADV. VS	// 0 //	
145	D-CONTC/21784/2026	PRABIR KUMAR PATTANAİK VS ASWATHY S, I.A.S	CHANDAN KUMAR SAHOO VS	// 0 //	
146	D-CONTC/21794/2026	M.C. OF BHISMAGIRI GIRLS HIGH SCHOOL VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
147	D-CONTC/21797/2026	GAYATRI RATH VS PRAMOD KUMAR NAYAK, SUB-COLLECTOR CUM SETTLEMENT OFFICER,BALASORE	ADV. VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/21802/2026	TIKINA TRIPATHY VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
149	D-CONTC/21806/2026	SWAGATIKA MISHRA VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
150	D-CONTC/21809/2026	JAGATESWAR NAYAK VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
151	D-CONTC/21812/2026	BHAGYABATI ROUT VS BIRENDRA KURKURA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
152	D-CONTC/21816/2026	BIRAJ KUMAR PATNAIK VS SUBHA SARMA, I.A.S	NIHAL RATH VS	// 0	
153	D-CONTC/21819/2026	GAGAN BIHARI BHANJA VS SATYABARTA BEHERA, ENGINEER-IN-CHIEF(CIVIL), KHORDHA	ADV. VS	// 0	
154	D-CONTC/21822/2026	ASHOK KUMAR PATTANAYAK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0	
155	D-CONTC/21823/2026	SRIKANTA KUMAR SATAPATHY VS GIRISH S.N., I.A.S.	ADV. VS	// 0	
156	D-CONTC/21827/2026	KALIA BEHERA VS SUBHA SARMA, I.A.S.	ADV. VS	// 0	
157	D-CONTC/21830/2026	SARBESWAR SWAIN VS SUBHA SARMA, I.A.S.	ADV. VS	// 0	
158	D-CONTC/21832/2026	HRUSIKESH SATAPATHY VS SUBHA SARMA, I.A.S.	ADV. VS	// 0	
159	D-CRLA/13967/2026	GOURAHARI MAHALIK	KSHIROD KUMAR ROUT	MADHUPATNA /38 /2012	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/13977/2026	RABINDRA SWAIN @ RABINDRA @ PAPINA SWAIN	RAJENDRA NARAYAN ROUT	POLASARA PS /329 /2021	AOR20220001558C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/14006/2026	SOUMYA RANJAN BEHERA @ DIPU	MANAS KUMAR CHAND	TOMKA /123 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/14068/2026	BHAGABAN SWAIN	SAMBIT BISWAL	PARADEEP LOCK /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLA/14076/2026	JAKAB DIGAL	AMULYA RATNA PANDA	PHULBANI SADAR /180 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLA/14083/2026	GOURAHARI PATRA	ANJAN KUMAR BISWAL	BALASORE VIGILANCE /18 /2011	AOR20220001328C202600058
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
165	D-CRLA/14096/2026	KAILASH DAS	HRUDANANDA MOHAPATRA	BANAPUR P.S. /172 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/14157/2026	ASHATITA @ ASATIKA SAHOO	PRAKASH KUMAR SAMAL	NACHUNI /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLA/14165/2026	JOHAN MANGALI	SATYA NARAYAN MISHRA		AOR20220001615C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLA/14177/2026	SANSARI GOCHHI	BIKRAM KESHARI RAJ	TIGIRIA /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMA/14072/2026	ASHOK KUMAR PANDA	ANUGRAHA NARAYAN SAMANTRAY	BIRMAHARAJPUR /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/13951/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO	PRABHAKAR SABAT	MALKANGIRI /75 /2024	AOD20260000172C202600020
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/13952/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /354 /2023 ()	AOD20260000172C202600024
172	D-CRLMC/13953/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /376 /2024 ()	AOD20260000172C202600023
173	D-CRLMC/13954/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /400 /2023 ()	AOD20260000172C202600022
174	D-CRLMC/13955/2026	STATE OF ODISHA PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS	PRABHAKAR SABAT VS	// MALKANGIRI /398 /2023 ()	AOD20260000172C202600021
175	D-CRLMC/13960/2026	STATE OF ODISHA SASMITA NAYAK VS	PRATIMA NAYAK VS	// / /0 ()	
176	D-CRLMC/13963/2026	BILASH KUMAR BISWAL DR. SUNAKAR GURU VS	SASMITA NAYAK VS	// / /0 ()	
177	D-CRLMC/13964/2026	NITYANANDA ROUT PRASHANNA BHOI @ PRASANNA BHOI VS	MAHES DAS VS	// / /0 ()	
178	D-CRLMC/13987/2026	STATE OF ODISHA MADHUSUDAN BHARASAGAR VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /92 /2019 ()	
179	D-CRLMC/14010/2026	STATE OF ODISHA SUNIL BADAMAJIHI VS	SOUBHAGYA KUMAR DASH VS	// ADVA /139 /2024 ()	AOR20220001631C202600130
180	D-CRLMC/14011/2026	STATE OF ODISHA SATISH KUMAR DUBEY VS	ARUN KUMAR PATRA VS	// / / ()	AOD20240000516C202600025
181	D-CRLMC/14019/2026	DISTRICT MAGISTRATE, KEONJHAR SANANDA BEHERA VS	UMESH CHANDRA BISWAL VS	// BOUDH /89 /2015 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/14031/2026	ALEKHA CHANDRA SUKLA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SUNABEDA /44 /2013 () //	
183	D-CRLMC/14035/2026	PAPU YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /60 /2020 () //	
184	D-CRLMC/14082/2026	SIDHARTHA PRUSTY @ SIDHARTH RAMAN PRUSTYSAILABALA JENA VS STATE OF ODISHA	VS	CHAULIAGANJA /440 /2020 () //	
185	D-CRLMC/14107/2026	SIVA PRASAD RATH VS SUPERINTENDENT OF POLICE	PRATAP CHANDRA CHHINCHANI VS	/ /0 () //	
186	D-CRLMC/14114/2026	MONIKA SAHA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	/ /0 () //	
187	D-CRLMC/14116/2026	MADHAB BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /183 /2022 () //	
188	D-CRLMC/14119/2026	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	SASHIBHUSAN DAS VS	TANGI /145 /2026 () //	
189	D-CRLMC/14125/2026	MANOJ KUMAR RAUTARAY VS PRASANNA KUMAR SAHOO	MANAS KUMAR CHAND VS	/ /0 () //	
190	D-CRLMC/14129/2026	RUBU @ RITESH KUMAR BEHERA VS STATE OF ODISHA	NALINI KANTA DASH VS	MANCHESWAR P.S. /245 /2025 () //	
191	D-CRLMC/14136/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /217 /2012 () //	
192	D-CRLMC/14142/2026	SURYA NARAYAN SWAIN VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /3 /2023 () //	
193	D-CRLMC/14145/2026	BABU @ MAMATAJ @ MUMTAJ ALLIKHAN	RABI NARAYAN MOHANTY	BALIPATNA /250 /2015	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/14150/2026	DEBI PRASAD DASH	ABHASH GARNAIK	CUTTACK VIGILANCE /7 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
195	D-CRLMC/14155/2026	SARBESWAR BEHERA	SIDDHANT SARANGI	CUTTACK VIGILANCE /53 /1992	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
196	D-CRLMC/14159/2026	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	MAHILA P.S. BUXIBAZAR /93 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/14163/2026	HEMANTA KUMAR SWAIN	AKSHAYA KUMAR BEHERA	//	AOR20230000872C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/14168/2026	AKSHYAMITA KARTIK	Dhananjaya Mund	//	AOR20220001492C202600133
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
199	D-CRLMP/13959/2026	BISHNU PRASAD SAHU	RANJAN KUMAR ROUT	CHANDRASEKHARPUR /579 /2023	AOR20230000872C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/14013/2026	KABI PADHIARI	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/14025/2026	PRIYADARSHINI MALLICK	SANJAY KUMAR PARIDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/14027/2026	GOPAL MAHAPATRA	HARIPAD MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/14030/2026	UPENDRA PRASAD SAHOO	HARIPAD MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/14055/2026	SITALIKA PATRA	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/14079/2026	STATE OF ODISHA DIBYASINGH JENA VS	ASUTOSH ROUT VS	// // ()	AOR20260000160C202600011
206	D-CRLMP/14091/2026	STATE OF ODISHA SRIMANTA KUMAR SARAF VS	PRASANTA KUMAR SATAPATHY VS	// //0 ()	
207	D-CRLMP/14162/2026	STATE OF ODISHA RANJAN SWAIN VS	BIDISHA SAHU VS	// // ()	AOD20250001127C202600015
208	D-CRLREV/14022/2026	STATE OF ODISHA RAJKUMAR ENTERPRISES, BALASORE VS	PRASANTA KUMAR SATAPATHY VS	// KASAFAL MARINE /35 /2025 ()	
209	D-CRLREV/14060/2026	STATE OF ODISHA SOUMYA RANJAN SETHY VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600135
210	D-CRLREV/14062/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// //0 ()	
211	D-CRLREV/14152/2026	STATE OF ODISHA NANDI KISHOR PALIA VS	PRAGYAN PARAMITA MOHANTY VS	// // ()	SONEPUR /164 /2024
212	D-CRP/21599/2026	STATE OF ODISHA BABULI @UPENDRA MALIK VS	SUBASH CHANDRA ACHARYA VS	// // ()	
213	D-FAO/21639/2026	UMAKANTA MALIK TARAPADA U.P. SCHOOL, JAJPUR VS	NITYANANDA BEHURIA VS	// // ()	
214	D-FAO/21696/2026	STATE OF ODISHA PANCHANAN MISHRA VS	SUBHADUTTA ROURAY VS	// // ()	
215	D-FAO/21737/2026	STATE OF ODISHA MANAGING COMMITTEE OF ANTARYAMI NILAMANJUN (MUMSABHOSI), CUTTACK VS	MUMSABHOSI, CUTTACK VS	// // ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-FAO/21839/2026	BASUDEV SAHU VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
217	D-FAO/21842/2026	PRASANNA KUMAR DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
218	D-LAA/21817/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION), EAST VS NABA KISHORE DASH	GHANANANDA KARANBAGURU, (SR. P.C) VS	// 0 //	
219	D-MACA/21513/2026	SANJU SAHOO VS BHAKTA BATSAL DALASINGHRAY	BISWAJIT MOHANTY VS	// 0 //	
220	D-MACA/21514/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS KUMAR PATRA	PRASANTA KUMAR MAHALI VS	// 0 //	
221	D-MACA/21566/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO. VS SAMBIT KANDI	INDYANUBENISWAR VS	// 0 //	
222	D-MATA/21512/2026	SISHIRA KUMAR PATTANAIAK VS BHAGYALAXMI PATTANAIAK	RAJENDRA KUMAR PRADHAN VS	// 0 //	
223	D-MATA/21646/2026	JYOTIRMAYEE ROUT @ PARIDA VS BASANTA KUMAR PARIDA	BISWARANJAN DAS VS	// 0 //	
224	D-OTAPL/21804/2026	COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL VS M/S. VEDANTA LTD., JHARSUGUDA	RAJESH KISHOR PRADHAN (SR. STANDING COUNSEL) VS	// 0 //	
225	D-RPFAM/21575/2026	SIBANANDA SAHU VS BANITA SAHU	ASHOK KUMAR BEHERA VS	// 0 //	
226	D-RPFAM/21651/2026	KAILASH PRASAD KAMILLA VS KAJAL SATHUA	RADHARAMAN DAS NAYAK VS	// 0 //	
227	D-RSA/21516/2026	RAJKISHORE TRIPATHY	AJIT KUMAR TRIPATHY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		BIDYADHAR MALLIK		//	
228	D-RSA/21622/2026	MRUNALINI @ MRUNALUNI MISHRA @ SATPATHY	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202600018
		VS	VS	()	
		SURESH CHANDRA BEHERA		//	
229	D-RSA/21764/2026	ANNAPURNA DALAI	SURYAKANT DHIR	//	AOD20260000093C202600039
		VS	VS	()	
		KHUMBA LIMA		//	
230	D-RSA/21792/2026	BENUDHAR BAGARTI@BAGARTY	SOUMYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-RSA/21837/2026	ANIL KUMAR NAYAK	ABHAS MOHANTY	//	
		VS	VS	()	
		KULAMANI ROHIDAS		//	
232	D-SAO/21811/2026	DUSHASAN BEHERA	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		KAILASH BEHERA		//	
233	D-TRP(C)/21604/2026	KABITA BARIK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600126
		VS	VS	()	
		RAJENDRA BARIK		//	
234	D-TRP(C)/21657/2026	MANO RANJITA BEHERA	MANOJ KUMAR NAYAK	//	AOR20230001273C202600004
		VS	VS	()	
		SUBHDRA BEHERA		//	
235	D-TRPCRL/14087/2026	SIDHARTH KUMAR MOHANTY	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		ROJALIN DEHURY		//	
236	D-TRPCRL/14106/2026	SANDEEP SARKAR	MANA MOHAN PATTANAİK	//0	
		VS	VS	()	
		SARADA BOSE		//	
237	D-TRPCRL/14167/2026	DAKOJU VENKAT RAO	BEDA PRAKASH PANDA	PARLAKHEMUNDI /341 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WA/21632/2026	HEMANT DIGAL @ KAMBHU DIGAL	ASHIT KUMAR DASH	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WA/21697/2026	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600096
240	D-WA/21701/2026	STATE OF ODISHA BHABAGRAHI GOCHHAYAT VS	BIBHUTI BHUSAN DASH VS	// // ()	
241	D-WA/21749/2026	THE DIVISIONAL LABOUR COMMISSIONER, LABOUR DEPT., CUTTACK PRABHAT KUMAR MALLIK VS	ADYASIDHI MISHRA VS	// // ()	
242	D-WA/21803/2026	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600098
243	D-WP(C)/21498/2026 WP(C)/14866/2026	STATE OF ODISHA GANESH CHANDRA SAMANT VS	BIDYADHAR MANSING VS	// // ()	
244	D-WP(C)/21499/2026	STATE OF ODISHA DR. BIJAN KUMAR MAHALI @ BIJAN MAHALI VS	BISWAJIT SAHOO VS	// // ()	
245	D-WP(C)/21501/2026	STATE OF ODISHA AJIT KUMAR PRADHAN VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600087
246	D-WP(C)/21502/2026	STATE OF ODISHA SUDARSHAN MALIK VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600088
247	D-WP(C)/21503/2026 WP(C)/14861/2026	STATE OF ODISHA BISWAJIT PATTANAIK VS	SIDHESWAR MALLIK VS	// // ()	
248	D-WP(C)/21504/2026	STATE OF ODISHA PRATYUSH MISHRA VS	PADMALAYA MOHAPATRA VS	// // ()	
249	D-WP(C)/21505/2026	THE INSTITUTE OF COMPANY SECRETARIES OF INDIA(ICSI),22, NEW DELHI M/S.M.M.CONSTRUCTION, BHUBANESWAR VS	RAMESH CHANDRA JENA VS	// // ()	
		ADDITIONAL CT AND GST OFFICER, BHUBANESWAR		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/21506/2026	NABAKISHORE PAHADASINGH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
251	D-WP(C)/21508/2026	RABINDRA BEHERA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
252	D-WP(C)/21509/2026 WP(C)/14816/2026	JUGAL KISHORE AGARWAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //	
253	D-WP(C)/21511/2026 WP(C)/14814/2026	RAJIB KUMAR AGARWAL @ RAJIB AGARWAL VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //	
254	D-WP(C)/21515/2026	CHINMAYEE SWAIN VS THE REGISTRAR, CIVIL COURT, DISTRICT COURT, PURI	ASHIS KUMAR MISHRA VS	// 0 //	
255	D-WP(C)/21517/2026	PRASANTA KUMAR OJHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
256	D-WP(C)/21518/2026	JAYAPRAKASH KHUNTIA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
257	D-WP(C)/21519/2026	LAXMI NARAYAN NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
258	D-WP(C)/21520/2026	TAPAN KUMAR DWIVEDY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
259	D-WP(C)/21521/2026	SANJIB KUMAR BEHERA VS Sr. DIVISIONAL MANAGER/REGIONAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO LTD	IN PERSON VS	// 0	LOD20240000297C202600001
260	D-WP(C)/21522/2026	ROHIT KUMAR PARIDA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600045
261	D-WP(C)/21523/2026	ARJUN KUMAR SWAIN	SANGRAM KUMAR SINGH	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/21524/2026	SRIKANT KUMAR PANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/21525/2026	DILIP KUMAR JENA	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/21526/2026	S.USHAMANI	SANGRAM KUMAR SINGH	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/21527/2026	JAYANATH NAIK	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/21528/2026	NABA KISHORE PRADHAN	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/21529/2026	MANAGOBINDA TRIPATHY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/21530/2026	GADADHAR PARIDA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/21531/2026	KRUSHNA CH. BHOI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/21532/2026	FAKIR CHARAN MAHANTA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/21533/2026	PRAFULLA KUMAR SAHU	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/21534/2026	MINAKETAN SAHU	SUBHADUTTA ROURAY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/21535/2026	STATE OF ODISHA ABHIRAM BEHERA VS	PRASANTA KUMAR MISHRA VS	// // 0	
274	D-WP(C)/21537/2026	STATE OF ODISHA RABINDRA KATHAR VS	SUBHADUTTA ROURAY VS	// // 0	
275	D-WP(C)/21538/2026	STATE OF ODISHA PRASHANTA BHOI VS	SUBHADUTTA ROURAY VS	// // 0	
276	D-WP(C)/21539/2026	STATE OF ODISHA RAJARAM PADHAN VS	SUBHADUTTA ROURAY VS	// // 0	
277	D-WP(C)/21540/2026	STATE OF ODISHA TILESWAR BHOI VS	SUBHADUTTA ROURAY VS	// // 0	
278	D-WP(C)/21541/2026	STATE OF ODISHA CHAKRAPANI PADHAN VS	SUBHADUTTA ROURAY VS	// // 0	
279	D-WP(C)/21542/2026	STATE OF ODISHA LAMBODAR NAIK VS	PRASANTA KUMAR MISHRA VS	// // 0	
280	D-WP(C)/21543/2026	STATE OF ODISHA DURYODHAN PRADHAN VS	SUBHADUTTA ROURAY VS	// // 0	
281	D-WP(C)/21544/2026	STATE OF ODISHA BISWESWAR BARIK VS	SUBHADUTTA ROURAY VS	// // 0	
282	D-WP(C)/21545/2026	STATE OF ODISHA SHREEPATI PADHAN VS	SUBHADUTTA ROURAY VS	// // 0	
283	D-WP(C)/21546/2026	STATE OF ODISHA NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/21547/2026	SRINIVAS PATNAIK VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600102
285	D-WP(C)/21548/2026	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600101
286	D-WP(C)/21549/2026	DHARMARAJ SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/21550/2026	NIRANJAN NAIK VS STATE OF ODISHA	MOHIT KUMAR PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600104
288	D-WP(C)/21551/2026	TARANISEN JUADI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/21552/2026	EPSITA MOHANTY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS STATE OF ODISHA	// 0 //	AOD20240000311C202600046
290	D-WP(C)/21553/2026	SATYA PRAKASH MALLIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS STATE OF ODISHA	// 0 //	AOD20240000311C202600047
291	D-WP(C)/21554/2026	SHAYAM SUNDAR LAKHUA @ SHAYAM SUNDAR LAKHUA VS STATE OF ODISHA	ABHIRAM SINGH (1) VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/21555/2026	AJIT KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/21556/2026	M/S. UTKAL SUPPLIERS, GANJAM VS STATE OF ODISHA	BIPLABA P.B. BHALI VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/21557/2026	CHAMATKAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/21558/2026	ASHUTOSH HOTA	KRISHNA CHANDRA SAHU	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/21559/2026	JAGA KALIA TRADERS, CUTTACK	JNYANANANDA PANDA	//	
	WP(C)/14835/2026	VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/21560/2026	BHAGYALAXMI MISHRA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/21561/2026	PRADIP RANA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/21562/2026	DEBENDRA KUMAR BEHERA	JNYANANANDA PANDA	//	
	WP(C)/14829/2026	VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/21563/2026	ANIL PRADHAN	NIRMALYA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/21564/2026	MANJUSHA MAJHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/21565/2026	RAJAT KESHARI NAYAK @ NAIK	MOHAMMED MUSTAQ ANSARI	//	
	WP(C)/14867/2026	VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/21567/2026	SITA SETHI	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/21568/2026	KUMADINI NAYAK	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, DEOGARH		//	
305	D-WP(C)/21569/2026	LIPSA DAS	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/21572/2026	NAMITA ROUT	GAGAN BIHARI SINGH	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/21573/2026	STATE OF ODISHA BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0	
308	D-WP(C)/21576/2026	STATE OF ODISHA SRANDHANJALI SAHOO VS	GYANESWAR SATPATHY VS	// // 0	
309	D-WP(C)/21577/2026	STATE OF ODISHA GOUTTAM PALAI VS	AKASH KUMAR BORAL VS	// // 0	AOD20230000781C202600009
310	D-WP(C)/21581/2026	STATE OF ODISHA ACHINTA KUMAR MAITY VS	NIRANJAN PANDA VS	// // 0	
311	D-WP(C)/21582/2026	STATE OF ODISHA SAJIT KISHOR DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
312	D-WP(C)/21583/2026	STATE OF ODISHA BRAMHANANDA TARAI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
313	D-WP(C)/21584/2026	STATE OF ODISHA TUNA BEHERA VS	ASHIT KUMAR DASH VS	// // 0	
314	D-WP(C)/21586/2026	STATE OF ODISHA ACHINTA KUMAR MAITY VS	NIRANJAN PANDA VS	// // 0	
315	D-WP(C)/21589/2026	STATE OF ODISHA DASARATHI NAYAK VS	ATUL TRIPATHY VS	// // 0	
316	D-WP(C)/21590/2026	STATE OF ODISHA SMRUTI RANJAN SWAIN VS	ATUL TRIPATHY VS	// // 0	
317	D-WP(C)/21591/2026	STATE OF ODISHA BRIJ KISHORE PRASAD VS DIRECTOR GENERAL OF POLICE, CID CRIME BRANCH, STATE HEAD QUARTER, CUTTACK	BIRAJA PRASANNA DAS VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/21593/2026	ASHISH KUMAR MISHRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //	
319	D-WP(C)/21595/2026	DEBARAJ GAHIR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
320	D-WP(C)/21596/2026	RAMESH CHANDRA SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
321	D-WP(C)/21597/2026	KAMALAKANTA NAYAK VS THE STATE TAX OFFICER, MAYURBHANJ	UPASANA BAL VS	// 0 //	AOD20220004095C202600022
322	D-WP(C)/21598/2026	DASHARATHA MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
323	D-WP(C)/21600/2026	SHYAMLAL BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
324	D-WP(C)/21602/2026 WP(C)/14842/2026	JITENDRA SETHA VS UNION OF INDIA	MITHUN DAS VS	// 0 //	
325	D-WP(C)/21603/2026	RAHAS @ RAHASA MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
326	D-WP(C)/21605/2026 WP(C)/14841/2026	CHANDRA SEKHAR BEHERA VS UNION OF INDIA	MITHUN DAS VS	// 0 //	
327	D-WP(C)/21606/2026 WP(C)/14868/2026	JAYASEN PATRO VS THE BRANCH MANAGER, UNION BANK OF INDIA, BERHAMPUR	SUBHAM SHARMA VS	// 0 //	AOD20220003503C202600030
328	D-WP(C)/21607/2026	KAMALAKANTA NAYAK VS THE ADDITIONAL CT AND GST OFFICER, MAYURBHANJ	UPASANA BAL VS	// 0 //	AOD20220004095C202600023
329	D-WP(C)/21608/2026	ARJUN BEHERA	SWAPNA KUMAR OJHA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/14873/2026	VS	VS	0	
		LEENA NANDAN		//	
330	D-WP(C)/21609/2026	PRADYUMNA KUMAR PARIDA	ATUL TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/21610/2026	RATTAN LAL LOHRA	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/21611/2026	USHA HARA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/21612/2026	SABITRI PANDA	SATRUGHNA DASH (A)	//	AOR20220001212C202600018
		VS	VS	0	
		TRILOCHAN PANDA		//	
334	D-WP(C)/21613/2026	JAGANNATH RATH KISHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/21614/2026	ATIS KUMAR SETHI	SWAPNA KUMAR OJHA	//	
	WP(C)/14863/2026	VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/21615/2026	RABINARAYAN SAHOO	SHREYANSH RAJGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/21616/2026	DAMODAR BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/21617/2026	RAJAT SAMAL	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/21618/2026	NAMITA MANGARAJ	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/21620/2026	SEKH TIPU SULTAN	MD.AKRAM	//	
	WP(C)/14865/2026	VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-WP(C)/21621/2026	STATE OF ODISHA JHARU PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
342	D-WP(C)/21623/2026	STATE OF ODISHA SASMITA KUMARI PATRA VS	AMARESH TRIPATHY VS	// // 0	
343	D-WP(C)/21624/2026	STATE OF ODISHA AKASH PANDA VS	SAMEER KUMAR DAS VS	// // 0	
344	D-WP(C)/21625/2026	STATE OF ODISHA MANDAKINI KHATUA VS	BISWAJIT PARIDA VS	// // 0	
345	D-WP(C)/21626/2026	STATE OF ODISHA SATYANARAYAN MAHAKUL VS	KUNAL KUMAR SWAIN VS	// // 0	
346	D-WP(C)/21627/2026	STATE OF ODISHA PUSPANJALI PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
347	D-WP(C)/21628/2026	STATE OF ODISHA ARABINDA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
348	D-WP(C)/21630/2026	STATE OF ODISHA SUDARSHAN PANI VS	KUNAL KUMAR SWAIN VS	// // 0	
349	D-WP(C)/21631/2026	STATE OF ODISHA BHAGYADHAR BISWAL VS	PRAMOD KUMAR ROUT VS	// // 0	
350	D-WP(C)/21633/2026	STATE OF ODISHA JAGYANSENI DASH VS	ANSHUMAN DAS VS	// // 0	
351	D-WP(C)/21634/2026	STATE OF ODISHA ANITA DAS KULAMANI SAHOO VS	PRIYAMBADA SARANGI VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-WP(C)/21635/2026	MANOJ KUMAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
353	D-WP(C)/21636/2026	PRAKASH NAYAK VS CANARA BANK, CUTTACK	GOKULANANDA PADHI VS	// 0 //	
354	D-WP(C)/21637/2026	BHARATI BAG VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
355	D-WP(C)/21638/2026	ARPAN KUMAR PATRA VS BIDYA BHARATI SAHOO	NIRMAL CHANDRA MOHANTY VS	// 0 //	
356	D-WP(C)/21640/2026	PRUTHIRAJ JENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
357	D-WP(C)/21641/2026	PRIYAMBADA GURU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
358	D-WP(C)/21642/2026	NIRUPAMA KAR VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //	
359	D-WP(C)/21643/2026	JAGYANSENI DASH VS BHAGABAN PATRA	ANSHUMAN DAS VS	// 0 //	
360	D-WP(C)/21644/2026	M/S BASUNDHARA BIVAB VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600057
361	D-WP(C)/21645/2026	M/S BASUNDHARA BIVAB VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600058
362	D-WP(C)/21647/2026	M/S BASUNDHARA BIVAB VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600059
363	D-WP(C)/21649/2026	BISWA MOHAN PADHI	SOMA PATNAIK	//	AOD20260000117C202600023

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/21650/2026	PREETI BALA SINGH	SANTOSH KUMAR PATTANAYAK	//	
		VS	VS	()	
		BRANCH MANAGER, AXIS BANK, BHUBANESWAR		//	
365	D-WP(C)/21652/2026	DEEPAK SHARMA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		BRANCH MANAGER, STATE BANK INDIA, JHARSHUGUDA		//	
366	D-WP(C)/21658/2026	SUSANTA KUMAR SAHOO	SRIKANTA KUMAR NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/21659/2026	ARUN KUMAR BARIK	SRIKANTA KUMAR NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/21660/2026	PABITRA KUMAR SAMAL	SRIKANTA KUMAR NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/21661/2026	PUSPANJALI MALIK	KARUNAKAR GAYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/21662/2026	GOBINDA CHANDRA SAHU	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600033
		VS	VS	()	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
371	D-WP(C)/21663/2026	SARALA KUMARI PATNAIK	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/21664/2026	SWAYAM SAMAL	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600032
		VS	VS	()	
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//	
373	D-WP(C)/21665/2026	MANINI HEMBRUM	SRIKANTA KUMAR NATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/21666/2026	MOTILAL DASH	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/21667/2026	STATE OF ODISHA BHABANI SHANKAR PRADHAN VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202600032
376	D-WP(C)/21670/2026	STATE OF ODISHA BURLA SABAR VS	SRIKANTA KUMAR NATH VS	// // ()	
377	D-WP(C)/21671/2026	STATE OF ODISHA MAHESWAR MUKHI VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600134
378	D-WP(C)/21672/2026	SUB COLLECTOR, KEONJHAR HEMALATA MAHANTA VS	HIMANSU SAHU VS	// // ()	AOD20250001069C202600016
379	D-WP(C)/21673/2026	STATE OF ODISHA DR.MONALISHA MAHAPATRA VS	SAROJA KANTA SAMAL VS	// // ()	
380	D-WP(C)/21674/2026	STATE OF ODISHA SWAPNESWAR SAHOO VS	JYOTIRMAY GUPTA VS	// // ()	
381	D-WP(C)/21676/2026	STATE OF ODISHA DR.AMITA DAS VS	SATYAJIT BEHERA VS	// // ()	
382	D-WP(C)/21677/2026	STATE OF ODISHA PRABHATI KUMARI PRADHAN VS	JYOTIRMAY GUPTA VS	// // ()	
383	D-WP(C)/21679/2026	STATE OF ODISHA FARIDA BEGUM VS	SUVASHISH PATTANAİK VS	// // ()	
384	D-WP(C)/21681/2026	STATE OF ODISHA BHAGABAN TULO VS	ARJUNA CHARANA BEHERA VS	// // ()	
385	D-WP(C)/21682/2026	STATE OF ODISHA MANGALAMAYA MISHRA VS	AJAYA KUMAR JENA VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/21683/2026	SUNATI DAS VS MAHANADI COALFIELDS LIMITED, ANGUL	BIBHU PRASAD PANDA VS	// ()	
387	D-WP(C)/21684/2026	DHARANIDHAR BEHERA VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS	// ()	
388	D-WP(C)/21685/2026	THE EXECUTIVE ENGINEER (ELECTRICAL) PHULABANI, BALASOR VS PRAFULLA KUMAR ACHARYA	PRASANTA KUMAR TRIPATHY VS	// ()	
389	D-WP(C)/21687/2026	PRASANTA KUMAR ROUL VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// ()	
390	D-WP(C)/21689/2026	M/S. SIGN GRAPHICS DESIGN AND ENGINEERING, CUTTACK VS STATE OF ODISHA	ANIL KUMAR MISHRA VS	// ()	
391	D-WP(C)/21690/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASOR VS THE REGISTRAR-CUM-SECRETARY, ODISHA HUMAN RIGHTS COMMISSIONER(OHRC), KHUDHA	PRASANTA KUMAR TRIPATHY VS	// ()	
392	D-WP(C)/21691/2026	ASHOK KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
393	D-WP(C)/21692/2026	M/S.SWATI SMITA TURUK, KORAPUT VS THE COMMISSIONER, CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	DEBRAT SETHY VS	// ()	
394	D-WP(C)/21693/2026	SOMALIN NAYAK VS STATE OF ODISHA	TARUN PATNAIK VS	// ()	
395	D-WP(C)/21694/2026	NIRMALADEVI PODDAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()	
396	D-WP(C)/21695/2026	SANJAY KUMAR MAHANTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
397	D-WP(C)/21699/2026	KABITA MANJARI TRIPATHY	MANAS KUMAR CHAND	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/21700/2026	ALOK RANJAN RATH	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/21702/2026	ANTARYAMI BEHERA	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/21703/2026	SARATA KUMAR DAS	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/21704/2026	SNIGDHA RANI PANI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/21706/2026	PRADEEP KUMAR MISHRA	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/21707/2026	ASHOK KUMAR PATTANAIAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/21709/2026	DR.SAILAJA PANDA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/21711/2026	SUNIL KUMAR RAY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/21713/2026	PITAMBAR MAHANTA	RAJAT KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/21716/2026	TRINATH MAJHI	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/21717/2026	DOCTOR ACQUA PURE, CUTTACK	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/21718/2026	THE SUPERITENDING ENGINEER CUM ASSESSING OFFICER, TPCODL, CUTTACK HARIHAR MALLICK @ MALIK VS BABAJI MALLICK @ MALIK	MRUGANKA MAULI PATNAIK VS	// // 0 //	
410	D-WP(C)/21719/2026	PATITAPABANA PATI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
411	D-WP(C)/21724/2026	SASMITA RANI NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
412	D-WP(C)/21725/2026	MURALIDHAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
413	D-WP(C)/21726/2026	IPSITA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
414	D-WP(C)/21728/2026	GOKULANANDA PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600097
415	D-WP(C)/21729/2026	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
416	D-WP(C)/21730/2026	AMARENDRA PATTANAYAK VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //	AOD20230000737C202600076
417	D-WP(C)/21731/2026	M/S. KANIKA OCEAN PRIVATE LIMITED, BHADRAK ADITYA SINGH MOHANTY VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	VS VS	// 0 //	
418	D-WP(C)/21732/2026	M/S SATYA RANJAN SAHOO VS COMMISSIONER CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202600017
419	D-WP(C)/21733/2026	DR. SUBHASIS NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600079

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/21734/2026	PRIYAJIT SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
421	D-WP(C)/21735/2026	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	
422	D-WP(C)/21738/2026	M/S BASUNDHARA BIVAB VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600060
423	D-WP(C)/21739/2026	REBARANI BEHERA VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	ADITYA SINGH MOHANTY VS	// 0 //	
424	D-WP(C)/21740/2026	M/S BASUNDHARA BIVAB VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600061
425	D-WP(C)/21741/2026	DR.BISWANATH HOTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
426	D-WP(C)/21742/2026	MAHURA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
427	D-WP(C)/21743/2026	ANTARYAMI NAYAK VS NATIONAL HIGHWAYS AUTHORITIES OF INDIA, BALIANTA, KHURDA	UPENDRA KUMAR SAMAL VS	// 0 //	
428	D-WP(C)/21745/2026	SRIDHAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
429	D-WP(C)/21746/2026	JAYAPRAKASH KANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
430	D-WP(C)/21747/2026	WALI KISHORE MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
431	D-WP(C)/21750/2026	PRASANTA KUMAR MOHANTY	SHASHI BHUSAN JENA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/21751/2026	RAJ KISHORE SAHOO	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/21752/2026	MAHESWAR ROUT	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/21753/2026	DIPTIRANI DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/21755/2026	TAPAS KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/21756/2026	NITAI MANDAL	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/21758/2026	M/S. GM IRON AND STEELS COMPANY LIMITED, KOLKATA	SUBHANKAR ROUT	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BALASORE		//	
438	D-WP(C)/21759/2026	RABINDRA BARIK	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/21761/2026	M/S.GM IRON AND STEEL COMPANY LTD, KOLKATA	SUBHANKAR ROUT	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST BALSORE		//	
440	D-WP(C)/21763/2026	ASHOK KUMAR DASH	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/21766/2026	SARAT CHANDRA BEJ	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/21767/2026	SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-WP(C)/21769/2026	M/S SMV BEVERAGES PRIVATE LIMITED, NAGPUR	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
444	D-WP(C)/21771/2026	DR.REKHA PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
445	D-WP(C)/21773/2026	M/S.GM IRON AND STEELS COMPANY LTD, KOLKATA	SUBHANKAR ROUT	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST BALSORE		//	
446	D-WP(C)/21774/2026	RUKMINI PATRA	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
447	D-WP(C)/21775/2026	SAROJ KUMAR HOTA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
448	D-WP(C)/21776/2026	AJANTA DAS	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
449	D-WP(C)/21777/2026	ANJAN KUMAR MAHANTA	KABIR KUMAR JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
450	D-WP(C)/21779/2026	GITANJALI PADHIHARI	ASISH MISHRA	//	
		VS	VS	0	
		BANK OF MAHARASTRA		//	
451	D-WP(C)/21780/2026	M/S.SMV BEVERAGES PRIVATE LTD, NAGPUR	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
452	D-WP(C)/21781/2026	AKSHYA KUMAR NATH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
453	D-WP(C)/21782/2026	MANORANJAN SAHU	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/21783/2026	M/S SUNIL KUMAR SAHOO, ANGUL VS THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, ANGUL	BHABANI PRASAD MOHANTY VS SIDHARTHA MISHRA	// () //	
455	D-WP(C)/21785/2026	BICHITRANANDA BISWAL VS THE DEPUTY DIRECTOR CONSOLIDATION, PURI	SIDHARTHA MISHRA VS RABI NARAYAN MOHANTY	// () //	
456	D-WP(C)/21786/2026	MANJARI DEVI COLLEGE, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS KUNDIRA MISHRA	// () //	
457	D-WP(C)/21787/2026	M/S. HOTEL ARYA MAHAL PVT. LTD., BJB NAGAR, KUNDIRA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	KUNDIRA MISHRA VS JAGAJIBAN PRADHAN	// () //	
458	D-WP(C)/21788/2026	GANGADHAR PANDA VS COMMISSIONER OF ENDOWMENTS, BHUBANESWAR	JAGAJIBAN PRADHAN VS BIBHUTI BHUSAN SWAIN	// () //	
459	D-WP(C)/21789/2026	ANITA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS ACHYUTANANDA PATTANAIK	// () //	AOD20240000586C202600137
460	D-WP(C)/21790/2026	BIRA HANUMAN RICE MILL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS PRAFULLA KUMAR KAR	// () //	
461	D-WP(C)/21791/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS SUNIL MISHRA	// () //	AOD20220003518C202600020
462	D-WP(C)/21793/2026	M/S.LALL MINERALS PVT.LTD., KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS SUNIL MISHRA	// () //	
463	D-WP(C)/21795/2026	DEBENDRA TRIPATHY @ DEBENDRANATH TRIPATHY VS MEMBER, BOARD OF REVENUE ODISHA, CUTTACK	SUNIL MISHRA VS SUNIL MISHRA	// () //	
464	D-WP(C)/21796/2026	KALPANA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS DEBENDRA NATH MISRA	// () //	
465	D-WP(C)/21798/2026	KUMUDA CHANDRA JENA	DEBENDRA NATH MISRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/21799/2026	M/S.HOTEL ARYAPRAVA PVT.LTD.,BHUBANESWARSUNIL MISHRA		//	
		VS	VS	0	
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA		//	
467	D-WP(C)/21800/2026	ROJALIN PRADHAN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/21801/2026	DHANANJAY RAM	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/21805/2026	BIJAY KUMAR PARIDA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		INDUSIND BANK LIMITED, BHADRAK		//	
470	D-WP(C)/21807/2026	LALU BEHERA	PARSURAM PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/21808/2026	GYANA RANJAN SWAIN	SUBRAT KUMAR KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/21810/2026	SWADHIN NAIK	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/21813/2026	UMAKANT PARJA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/21814/2026	SUKUMAR PAL	PARSURAM PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/21815/2026	SHASIBHA PANDEY	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
476	D-WP(C)/21818/2026	PRASAN BOITAI	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/21820/2026	STATE OF ODISHA SANJAY TUDU VS	BUDHIRAM DAS VS	// // 0	
478	D-WP(C)/21821/2026	STATE OF ODISHA MAHIMA MANJARI SWAIN VS	ALEKH CHANDRA MOHANTY VS	// // 0	
479	D-WP(C)/21824/2026	STATE OF ODISHA NABA @ LABA KUMAR GIRI VS	PARSURAM PANDA VS	// // 0	
480	D-WP(C)/21825/2026	STATE OF ODISHA RAJESH KUMAR DAS VS	SANGRAM JENA VS	// // 0	
481	D-WP(C)/21826/2026	STATE OF ODISHA TUNA PRUSTI VS	KESHAB CHANDRA KAR VS	// // 0	
482	D-WP(C)/21828/2026	STATE OF ODISHA TAPANJET DAS VS	JIBAN RANJAN DASH VS	// // 0	
483	D-WP(C)/21829/2026	THE COLLECTOR, SAMAGRA SIKHYA, KALAHANDI RAGHUNATH GIRI VS	PARSURAM PANDA VS	// // 0	
484	D-WP(C)/21833/2026	STATE OF ODISHA ARFAN ALLI KHAN VS	PARSURAM PANDA VS	// // 0	
485	D-WP(C)/21834/2026	STATE OF ODISHA DEBASISHA MAHARANA VS	KESABA CHANDRA KAR VS	// // 0	
486	D-WP(C)/21835/2026	STATE OF ODISHA M/S PRUSTY AGRO TRADING CO., GANJAM VS	BHABANI PRASAD MOHANTY VS	// // 0	
487	D-WP(C)/21836/2026	THE STATE TAX OFFICER, GANJAM I CIRCLE, BERHAMPUR KAMAL KRUSHNA DAS VS	PARSURAM PANDA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/21838/2026	JADUMANI PATRA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// () //	
489	D-WP(C)/21840/2026	BAPI @ BISHNUPADA BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
490	D-WP(C)/21841/2026	M.C.OF NAMATARA HIGH SCHOOL,NAMATARA, KENDRAPARA VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO VS	// () //	
491	D-WP(C)/21843/2026	SAPAN KUMAR BHUYAN VS STATE OF ODISHA	PARSURAM PANDA VS	// () //	
492	D-WP(C)/21844/2026	SUSIL KUMAR BARAL VS CHIEF EXECUTIVE OFFICER (CEO) TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED, (TPSODL), GANJAM	SANGRAM JENA VS	// () //	
493	D-WP(C)/21845/2026	BRAJABANDHU DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
494	D-WPCRL/14059/2026	ARCHANA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	/ /0 () //	
495	D-ABLAPL/13956/2026	DEBASIS BINDHANI VS STATE OF ODISHA	BHARAT JALLI VS	BANGRIPOSI /104 /2026 () //	AOD20240000581C202600053
496	D-ABLAPL/13957/2026	LAXMNARYANA MOHANTA VS STATE OF ODISHA	BHARAT JALLI VS	BANGRIPOSI /104 /2026 () //	AOD20240000581C202600052
497	D-ABLAPL/13958/2026	SUREN ROUT VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /51 /2026 () //	AOR20220000246C202600022
498	D-ABLAPL/13966/2026	JHASKETAN PUTEL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SINDHIKELA PS /64 /2026 () //	
499	D-ABLAPL/13968/2026	BANTY @ RAJIBA TANDI	JAGABANDHU SAHU	BARGARH /235 /2026	AOR20220001487C202600073

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/13969/2026	SAYAD MATLAB ALI @ MATLABI ALLI SAHA	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /168 /2026	AOR20220001558C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/13970/2026	HARIHAR MOHANTY	JITENDRA KUMAR CHHOTARAY	BADAMBADI /205 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/13972/2026	AKASH BADHEI	AJIT KUMAR SAHOO	KHURDA SADAR /190 /2026	AOR20220001563C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/13973/2026	KRUSHNAPRIYA MOHANTY	JITENDRA KUMAR CHHOTARAY	BADAMBADI /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/13983/2026	SAROJ KISAN	DIBYA PRAKASH MISHRA	AIRPORT P.S. /56 /2026	AOR20220002454C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/13988/2026	ITISHREE MUDULI @ PRIYADARSHINI	BIPIN KUMAR NAYAK	BALANGA /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/13989/2026	KRUSHNA PRASAD MOHANTY	SUBASH CHANDRA PUSPALAKA	KHURDA MODEL /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/13991/2026	NIRMAL MANDAL	RAJIB LOCHAN PATNAIK	MALKANGIRI /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/13993/2026	SREEDHAR SAHU	NIKUNJA KUMAR ROUT	JAKHAPURA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/13994/2026	BABINA PARIDA	NIKUNJA KUMAR ROUT	JAKHAPURA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/13996/2026	SOUMYA RANJAN MOHARANA	PARTHA SARATHI DAS	MAHILA P.S.(BBSR) /162 /2026	AOD20240000364C202600133
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/13998/2026	STATE OF ODISHA LAXMIDHAR SAHOO VS	NIKUNJA KUMAR ROUT VS	// JAKHAPURA /85 /2026 ()	
512	D-ABLAPL/13999/2026	STATE OF ODISHA PABITRA BEHERA VS	NIKUNJA KUMAR ROUT VS	// JAKHAPURA /85 /2026 ()	
513	D-ABLAPL/14007/2026	STATE OF ODISHA SUBHALAXMI MAHARANA VS	DEBASIS CHHOTRAY VS	// RANPUR /70 /2023 ()	
514	D-ABLAPL/14016/2026	STATE OF ODISHA SAROJ KUMAR BEHERA VS	ARIJEET MISHRA VS	// / 0 ()	
515	D-ABLAPL/14017/2026	STATE OF ODISHA DILLIP BARIK VS	ARIJEET MISHRA VS	// KUNDRA /39 /2026 ()	
516	D-ABLAPL/14018/2026	STATE OF ODISHA TUKUNA BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// ASTARANGA /235 /2022 ()	
517	D-ABLAPL/14020/2026	STATE OF ODISHA SK. TAJUDDIN KHAN @ TAJUDDIN KHAN VS	PRATIK DASH VS	// TIHIDI /165 /2026 ()	
518	D-ABLAPL/14021/2026	STATE OF ODISHA DIBAKAR MAHARANA VS	PRANAB KUMAR SAMANTRAY VS	// JATNI P.S. /214 /2026 ()	
519	D-ABLAPL/14024/2026	STATE OF ODISHA BISWAJIT NAIK VS	RAKESH BEHERA VS	// INDUASTRIAL,NISA /56 /2026 ()	
520	D-ABLAPL/14029/2026	STATE OF ODISHA BISHNU BEHERA VS	MRUTYUNJAY PAGAL VS	// BARANGA /209 /2026 ()	
521	D-ABLAPL/14032/2026	STATE OF ODISHA BHUBAN MOHAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / 0 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/14034/2026	SUSHANTA @ SUSANTA KUMAR SUTAR VS STATE OF ODISHA(VIG.)	SIDDHARTHA SAMAL VS	CUTTACK VIGILANCE /3 /2026 () //	
523	D-ABLAPL/14037/2026	SK. ARAI ALLI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /36 /2025 () //	
524	D-ABLAPL/14040/2026	SK. ARAI ALLI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /34 /2025 () //	
525	D-ABLAPL/14041/2026	CHANDAN KUMAR GIRI VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	BALIAPAL /265 /2024 () //	AOR20230000358C202600005
526	D-ABLAPL/14043/2026	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	DERABIS /54 /2026 () //	AOR20220003509C202600040
527	D-ABLAPL/14048/2026	PRATAP MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 () //	AOR20220001558C202600098
528	D-ABLAPL/14049/2026	SESADEB JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
529	D-ABLAPL/14050/2026	MADHU @ MADHU MANGAL SETHI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /219 /2025 () //	
530	D-ABLAPL/14051/2026	SABITA RANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
531	D-ABLAPL/14052/2026	AKHAY KUMAR ANDIA @ BABAJI ANDIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DHAMNAGAR /195 /2026 () //	
532	D-ABLAPL/14053/2026	BABULI CHARAN MAJHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	KUJANGA /116 /2026 () //	
533	D-ABLAPL/14054/2026	ANANTA @ BHIMA DHAL	SK. ZAFARULLA	ORIENT /128 /2026	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/14056/2026	SAROJ KUMAR SAHOO	BIBHU PRASAD CHHUALSINGH	CHANDAKA P.S. /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/14058/2026	MANOJ KUMAR SAHOO	BIBHU PRASAD CHHUALSINGH	CHANDAKA P.S. /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/14061/2026	ASHOK RANJAN SWAIN	BISWARANJAN DALAI	BHANDARIPOKHARI /62 /2026	AOR20220003722C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/14065/2026	SUKANT KUMAR SETHI	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /160 /2019	AOR20220001736C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/14070/2026	BIKASH NAYAK	MANAS KUMAR CHAND	BAIDYANATHPUR /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/14073/2026	BIBHU @ PRASANTA JENA	MANAS KUMAR CHAND	GHASIPURA /188 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/14074/2026	PRASANTA BHOI	CHIRANJIB ROUT	INDUASTRIAL,NISA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/14075/2026	NITYANANDA DIXIT	MANAS KUMAR CHAND	DIGAPAHANDI /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/14077/2026	ASHWIN DIXSIT @ DIXIT	MANAS KUMAR CHAND	DIGAPAHANDI /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/14078/2026	HEMANTA DAS	AMULYA RATNA PANDA	BALIAPAL /228 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/14080/2026	PRABHAKAR BEHERA	ARJUNA CHARANA BEHERA	PURI SADAR /320 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/14081/2026	STATE OF ODISHA SUKANT KUMAR SETHI VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /160 /2019 ()	AOR20220001736C202600098
546	D-ABLAPL/14084/2026	STATE OF ODISHA DILU @ DILLIP KUMAR JENA VS	AMULYA RATNA PANDA VS	// MANGALPUR /122 /2026 ()	
547	D-ABLAPL/14085/2026	STATE OF ODISHA BISHNU CHANDRA BHOI VS	ARJUNA CHARANA BEHERA VS	// INFOVALLY UPD BHUBANESWAR /130 /2026 ()	
548	D-ABLAPL/14086/2026	STATE OF ODISHA DHARMENDRA JENA @ CHANDAN VS	AMULYA RATNA PANDA VS	// ALAKUNDA /79 /2026 ()	
549	D-ABLAPL/14088/2026	STATE OF ODISHA SHANKAR LAL AGARWALLA VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /321 /2025 ()	
550	D-ABLAPL/14090/2026	STATE OF ODISHA MEENA TEKRIWAL @ MEENA AGRAWAL VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /321 /2025 ()	
551	D-ABLAPL/14093/2026	STATE OF ODISHA MAHAMMAD SARAFARAJ @ PAPLU KHAN VS	MANORANJAN DAS VS	// HINDOL /114 /2026 ()	AOR20220000053C202600034
552	D-ABLAPL/14095/2026	STATE OF ODISHA PURASTAMA DAS VS	MANORANJAN DAS VS	// NIHALPRASAD /64 /2026 ()	AOR20220000053C202600035
553	D-ABLAPL/14097/2026	STATE OF ODISHA NILAMANI SAHU VS	BHARAT BHUSAN ROURAY VS	// MELCHHAMUNDA /60 /2026 ()	
554	D-ABLAPL/14098/2026	STATE OF ODISHA RANJAN KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// BADAMBADI /152 /2026 ()	
555	D-ABLAPL/14099/2026	STATE OF ODISHA AKSHYA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// Tantiapal Marine /68 /2026 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/14100/2026	BIDYADHAR BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	SATYABADI /168 /2026 () //	
557	D-ABLAPL/14105/2026	ABIT KHAN @ ABID KHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	G.R.P.S.,BERHAMPUR /6 /2026 () //	
558	D-ABLAPL/14108/2026	GOUTTAM BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REMUNA /93 /2026 () //	
559	D-ABLAPL/14110/2026	BABULI PRADHAN VS STATE OF ODISHA	KEDARNATH SAHOO VS	JARAPADA /210 /2026 () //	AOD20230000656C202600013
560	D-ABLAPL/14111/2026	MANGU @ MANGULI SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /39 /2026 () //	
561	D-ABLAPL/14112/2026	BISWAPRATAP BHOI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /123 /2026 () //	
562	D-ABLAPL/14115/2026	DHANESWAR JENA VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	RAJKANIKA /256 /2026 () //	
563	D-ABLAPL/14117/2026	MANA RANJAN JENA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /241 /2026 () //	
564	D-ABLAPL/14120/2026	DHANESWAR JENA VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	RAJKANIKA /250 /2026 () //	
565	D-ABLAPL/14122/2026	AMARESH NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
566	D-ABLAPL/14124/2026	DEBASIS DAS VS STATE OF ODISHA	CHAKRADHAR SINGH VS	BASUDEVPUR /234 /2026 () //	
567	D-ABLAPL/14130/2026	BHOLASANKAR BARADA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /107 /2026	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/14132/2026	KHUSBO	BHARAT CHANDRA PANDA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
569	D-ABLAPL/14133/2026	SANTOSH BISOI @ SANTOSH KUMAR BISOI	DIPTIREKHA NANDA	SUNABEDA /213 /2023	AOD20250001127C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/14137/2026	RAM ASHISH YADAV	BHARAT CHANDRA PANDA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
571	D-ABLAPL/14138/2026	SURESH @ SURESH CHANDRA MAJHI	MANORANJAN ACHARYA	SARANAKUL /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/14139/2026	SOMASHREE DAS	SUSANTA SEKHAR PARIDA	BALUGAON P.S. /162 /2026	AOR20220001661C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/14143/2026	SOURAVA RANJAN PATEL	ANSHUMAN PANDA	PUINTALA /102 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/14144/2026	RAMA DALEI	ANSHUMAN PANDA	PUINTALA /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/14147/2026	SK. DILAWAR HUSSAIN	SK. JONED FAIZ	CHANDABALI /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/14154/2026	MAHAMMAD SAIF	RUDRA NARAYAN PARIJA	RAJGANGPUR /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/14156/2026	RAJESH PANNA	RUDRA NARAYAN PARIJA	KUTRA /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/14174/2026	KHIROD DAS @ KHIRA DAS	BISWABHUSAN DAS	KUJANGA /60 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
579	D-ABLAPL/14180/2026	STATE OF ODISHA SWARAJ GOUDA @ SWARAJYA @ SWARAJA GOUDA VS STATE OF ODISHA	AYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /188 /2014 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :11/05/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/170/1980 FA/170/1980	KULAMANI MP		9/2026
2	D-CONTR/8805/2026 CONTR/ /	PANCHANAN SETHI MP	ADV.	9/2026
3	D-ADMLS/21507/2026 ADMLS/1/2026	TRESTA INTERNATIONAL FZE MP	ISHWAR MOHANTY	11/2026
4	D-ADMLS/21507/2026 ADMLS/1/2026	TRESTA INTERNATIONAL FZE MP	ISHWAR MOHANTY	12/2026
5	D-OTAPL/21804/2026 OTAPL/ /	COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE (SRKELAND) MP	INDIA RANJAN PRASAD (SRKELAND COUNSEL)	20/2026
6	D-TRPCRL/14087/2026 TRPCRL/ /	SIDHARTH KUMAR MOHANTY MP	MANAS KUMAR CHAND	35/2026
7	D-SAO/21811/2026 SAO/ /	DUSHASAN BEHERA MP	SUKANTA KUMAR NAYAK	36/2026
8	D-TRPCRL/14106/2026 TRPCRL/ /	SANDEEP SARKAR MP	MANA MOHAN PATTANAIK	36/2026
9	D-CRP/21599/2026 CRP/ /	BABULI @UPENDRA MALIK MP	SUBASH CHANDRA ACHARYA	44/2026
10	D-CRLMP/9503/2026 CRLMP/508/2026	G. SITAMMA MP	SOUBHAGYA KUMAR DASH	128/2026
11	D-CRLMP/12013/2026 CRLMP/557/2026	BINOD KUMAR PADHY MP	SURAJ MOHANTY	129/2026
12	D-JCRLA/18066/2025 JCRLA/93/2025	GURUCHARAN SAHU MP	ANIMA KUMARI DEI	130/2026
13	D-JCRLA/3501/2024 JCRLA/13/2024	PANKAJ NAIK MP	ADV.	131/2026
14	D-CMAPL/14097/2026 CMAPL/ /	TRILOK SUNDAR MOHANTY MP	DHIREN CHAUDHURY	138/2026
15	D-TRP(C)/21604/2026 TRP(C)/ /	KABITA BARIK MP	SOUBHAGYA KUMAR DASH	168/2026
16	D-TRP(C)/63/2012 TRP(C)/63/2012	DEBAJANI BOSE MP	M/S.PRABODH KU.PATTNAIK	169/2026
17	D-LAA/21817/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. BASU CHANKRIRI WAGSIRMA (SRPEIR)	169/2026
18	D-LAA/21817/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. BASU CHANKRIRI WAGSIRMA (SRPEIR)	170/2026
19	D-LAA/21817/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. BASU CHANKRIRI WAGSIRMA (SRPEIR)	171/2026
20	D-LAA/21817/2026 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. BASU CHANKRIRI WAGSIRMA (SRPEIR)	172/2026
21	D-RPFAM/21575/2026 RPFAM/ /	SIBANANDA SAHU MP	ASHOK KUMAR BEHERA	211/2026
22	D-RPFAM/21651/2026 RPFAM/ /	KAILASH PRASAD KAMILLA MP	RADHARAMAN DAS NAYAK	212/2026
23	D-RPFAM/34313/2024 RPFAM/226/2024	ANSUMAN PATTNAIK MP	M/S. GHANASHYAM NAMTOAR, K.C.SABAT, G.SETHI	213/2026
24	D-RVWPET/20452/2024 RVWPET/118/2024	SK.MUSTAQUIM MP	MAHESWAR MOHANTY	240/2026
25	D-MATA/16896/2026 MATA/149/2026	PABITRA KUMAR BARIK MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	294/2026
26	D-MATA/8182/2026	DEEPAK KUMAR PRADHAN	AMIYA KUMAR MOHANTY	

	MATA/105/2026	MP		295/2026
27	D-MATA/18395/2026	MILLI SATAPATHY	BIJAYA KUMAR NAYAK (3)	
	MATA/ /	MP		296/2026
28	D-MATA/46457/2024	NITENDRA KUMAR SAHU	PRASANTA KUMAR NANDA	
	MATA/402/2024	MP		297/2026
29	D-MATA/16871/2026	UPEN MARANDI	SWARUP KUMAR PATNAIK	
	MATA/ /	MP		298/2026
30	D-BLAPL/6677/2026	BALARAM BEHERA @ RAJ BEHERA		
	BLAPL/2419/2026	MP		331/2026
31	D-BLAPL/11103/2026	RAJEEV LOCHAN DAS	SUMIT SEKHAR PATTANAİK	
	BLAPL/3732/2026	MP		332/2026
32	D-BLAPL/10449/2026	RAJEEV LOCHAN DAS	SUMIT SEKHAR PATTANAİK	
	BLAPL/3576/2026	MP		333/2026
33	D-BLAPL/8370/2026	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	BLAPL/3083/2026	MP		334/2026
34	D-BLAPL/10100/2026	DR. BHABANI SHANKAR DASH	AMULYA RATNA PANDA	
	BLAPL/3416/2026	MP		335/2026
35	D-BLAPL/10734/2026	JASPAL SINGH	RAKESH KUMAR DAS	
	BLAPL/3737/2026	MP		336/2026
36	D-BLAPL/5469/2026	LITU @ BHARAT BEHERA	BISWARANJAN DALAI	
	BLAPL/1854/2026	MP		337/2026
37	D-BLAPL/6733/2026	GOPAL HARIJAN	ANKANN PANDA	
	BLAPL/2427/2026	MP		338/2026
38	D-CONTC/30500/2025	PRASANNA KUMAR MOHANTY		
	CONTC/3581/2025	MP		340/2026
39	D-CONTC/21267/2024	PRAMOD KUMAR PATRA		
	CONTC/4035/2024	MP		341/2026
40	D-CONTC/8032/2026	MAMATA DAS		
	CONTC/1301/2026	MP		342/2026
41	D-CRLREV/14022/2026	RAJKUMAR ENTERPRISES, BALASORE	PRASANTA KUMAR SATAPATHY	
	CRLREV/ /	MP		583/2026
42	D-CRLREV/14060/2026	SOUMYA RANJAN SETHY	PARTHA SARATHI DAS	
	CRLREV/ /	MP		584/2026
43	D-CRLREV/14152/2026	NANDI KISHOR PALIA	PRAGYAN PARAMITA MOHANTY	
	CRLREV/ /	MP		585/2026
44	D-ABLAPL/1543/2022	BULA @ SMRUTI RANJAN BARA	TANMAYA KUMAR MOHANTY	
	ABLAPL/1543/2022	MP		768/2026
45	D-ABLAPL/8185/2026	DEBASISH BARMA @ TARANA KINNER		
	ABLAPL/3396/2026	MP		769/2026
46	D-ABLAPL/12548/2026	PRADEEP KHATUA @ PRADEEP BARIK		
	ABLAPL/4976/2026	MP		770/2026
47	D-RSA/158/2023	MADDI PRABHAKAR PATRO	TUSAR KUMAR MISHRA	
	RSA/158/2023	MP		771/2026
48	D-ABLAPL/5677/2026	SANTOSH KUMAR KUNDA		
	ABLAPL/2428/2026	MP		771/2026
49	D-ABLAPL/10628/2023	AJAYA KUMAR DAS		
	ABLAPL/10628/2023	MP		772/2026
50	D-RSA/48212/2025	BASANTI SWAIN	ALEKHA CHANDRA MOHANTY	
	RSA/599/2025	MP		772/2026
51	D-ABLAPL/12371/2026	SAIRUN BIBI	BHARAT JALLI	
	ABLAPL/4912/2026	MP		773/2026
52	D-RSA/66/2017	ANPA MAJHI	M/S.MAHESWAR MOHANTY	
	RSA/66/2017	MP		773/2026
53	D-RSA/2875/2026	LAKHESINGH MAJHI	SOURAV SUMAN BHUYAN	
	RSA/85/2026	MP		774/2026
54	D-ABLAPL/12328/2026	AHALYA MOHARANA	LAXMINARAYAN RAYATSINGH	
	ABLAPL/4892/2026	MP		774/2026
55	D-ABLAPL/12330/2026	AHALYA MOHARANA	LAXMINARAYAN RAYATSINGH	
	ABLAPL/4894/2026	MP		775/2026
56	D-RSA/29924/2025	P.S.VENKATASWARULU	SUNKURU SUDHAKAR RAO( SR. ADV.)	
	RSA/91/2026	MP		775/2026
57	D-RSA/317/2018	TULA BHOTRA	M/S.TUKUNA KU.MISHRA, SMITA RANJAN PATNAİK	
	RSA/317/2018	MP		776/2026

58	D-ABLAPL/6830/2022 ABLAPL/6830/2022	MAHESWAR MAJHI @ MAHENDRA KUMAR MAJHI	ANUSH CHANDRA JENA	776/2026
59	D-ABLAPL/13174/2024 ABLAPL/5106/2024	KALACHAND @ S.K. ANWAR ALI	SAMVIT MOHANTY	777/2026
60	D-RSA/21792/2026 RSA/ /	BENUDHAR BAGARTI@BAGARTY	SOUMYA MISHRA	777/2026
61	D-ABLAPL/13571/2022 ABLAPL/13571/2022	PRASANT NAYAK	ARIJEET MISHRA	778/2026
62	D-RSA/21792/2026 RSA/ /	BENUDHAR BAGARTI@BAGARTY	SOUMYA MISHRA	778/2026
63	D-ABLAPL/967/2026 ABLAPL/478/2026	SUDARSAN NAYAK		779/2026
64	D-RSA/21837/2026 RSA/ /	ANIL KUMAR NAYAK	ABHAS MOHANTY	779/2026
65	D-ABLAPL/1237/2026 ABLAPL/858/2026	DEBI PRASAD RATH		780/2026
66	D-ABLAPL/2999/2026 ABLAPL/1821/2026	TANKADHAR OJHA		781/2026
67	D-ABLAPL/11113/2026 ABLAPL/4573/2026	KHURI BEGUM	NARENDRA KUMAR LENKA	782/2026
68	D-ABLAPL/24721/2025 ABLAPL/9827/2025	ROHIT NAYAK		783/2026
69	D-ABLAPL/2282/2026 ABLAPL/1117/2026	RAGHUNATH DAS		784/2026
70	D-FAO/21639/2026 FAO/ /	TARAPADA U.P. SCHOOL, JAJPUR	NITYANANDA BEHURIA	806/2026
71	D-FAO/390/2019 FAO/390/2019	STATE OF ODISHA		807/2026
72	D-FAO/21696/2026 FAO/ /	PANCHANAN MISHRA	SUBHADUTTA ROUTH	808/2026
73	D-FAO/21737/2026 FAO/ /	MANAGING COMMITTEE OF ANTARYAMI (ANURUPAM MATHUR) SCHOOL, CUTTACK		809/2026
74	D-FAO/21839/2026 FAO/ /	BASUDEV SAHU	KARUNAKAR DAS	810/2026
75	D-FAO/21842/2026 FAO/ /	PRASANNA KUMAR DASH	MAHENDRA KUMAR SAHOO	811/2026
76	D-CMP/21536/2026 CMP/819/2026	PURNA CHANDRA TARAI	ASHOK KUMAR BEHERA	917/2026
77	D-CMP/21570/2026 CMP/ /	PARAMANANDA MOHANTY	TUSAR KUMAR MISHRA	918/2026
78	D-CMP/21629/2026 CMP/ /	MANORANJAN SARANGI	BIPLABA P.B. BAHALI	919/2026
79	D-CMP/21669/2026 CMP/ /	D.M., ODISHA FOREST DEVELOPMENT CORPORATION, BILAPADA		920/2026
80	D-CMP/21714/2026 CMP/ /	ISHWAR CHANDRA KHUNTIA	ANUPAM RATH	921/2026
81	D-CMP/21710/2026 CMP/ /	RENU PATRA	HRUDANANDA MOHAPATRA	922/2026
82	D-CMP/21720/2026 CMP/ /	ANSHUMAN DAS	PRASANNA KUMAR RATH (1)	923/2026
83	D-CMP/21762/2026 CMP/ /	AKSHYA KUMAR SAHU	AMIT PRASAD BOSE	924/2026
84	D-CMP/5020/2026 CMP/285/2026	BADRUN NISHA BIBI@BADRUN NISHA	DEBAKANT MOHANTY	925/2026
85	D-CMP/21772/2026 CMP/ /	SARASWATI NANDA	AMIT PRASAD BOSE	926/2026
86	D-CMP/21768/2026 CMP/ /	MANJU NAHAK@RAUTA	BHASKAR CHANDRA PANDA	927/2026
87	D-CMP/21778/2026 CMP/ /	SACHIKANT SWAIN	BUDHIRAM DAS	928/2026
88	D-CMP/21831/2026 CMP/ /	KAHKASHAN KHAN		929/2026
89	D-CMP/21688/2026	BIJAY KUMAR MALLIK @ BIJOY KUMAR MALLIK	MANORANJAN DEO	

	CMP/ /	MP		930/2026
90	D-MACA/21513/2026	SANJU SAHOO	BISWAJIT MOHANTY	
	MACA/ /	MP		1103/2026
91	D-MACA/21513/2026	SANJU SAHOO	BISWAJIT MOHANTY	
	MACA/ /	MP		1104/2026
92	D-MACA/21514/2026	D.M., ORIENTAL INSURANCE CO.LTD.,	BBRASANTA KUMAR MAHALI	
	MACA/ /	MP		1105/2026
93	D-MACA/21514/2026	D.M., ORIENTAL INSURANCE CO.LTD.,	BBRASANTA KUMAR MAHALI	
	MACA/ /	MP		1106/2026
94	D-MACA/44380/2024	M/S NATIONAL INSURANCE CO.LTD.,	MA SURBHASATPATHY	
	MACA/1168/2024	MP		1107/2026
95	D-MACA/21566/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,	ANCFACOBEBHARIBIDIASANESWAR	
	MACA/ /	MP		1108/2026
96	D-MACA/21566/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,	ANCFACOBEBHARIBIDIASANESWAR	
	MACA/ /	MP		1109/2026
97	D-CRLMC/2271/2026	GUPTA CHANDRA BIDIKA	AMITABH MISHRA,	
	CRLMC/355/2026	MP		1243/2026
98	D-CRLMC/14019/2026	SANANDA BEHERA	UMESH CHANDRA BISWAL	
	CRLMC/ /	MP		1244/2026
99	D-CRLMC/14031/2026	ALEKHA CHANDRA SUKLA	HARIPAD MOHANTY	
	CRLMC/ /	MP		1245/2026
100	D-CRLMC/14035/2026	PAPU YADAV	RABI NARAYAN BEHERA	
	CRLMC/ /	MP		1246/2026
101	D-CRLMC/14082/2026	SIDHARTHA PRUSTY @ SIDHARTH RAMANATHAN	SWAPNABLYA JENA	
	CRLMC/ /	MP		1247/2026
102	D-CRLMC/14010/2026	SUNIL BADAMAJHI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1248/2026
103	D-CRLMC/13656/2025	HEMANTA MEHER		
	CRLMC/2463/2025	MP		1249/2026
104	D-CRLMC/14011/2026	SATISH KUMAR DUBEY	ARUN KUMAR PATRA	
	CRLMC/ /	MP		1250/2026
105	D-CRLMC/14129/2026	RUBU @ RITESH KUMAR BEHERA	NALINI KANTA DASH	
	CRLMC/ /	MP		1251/2026
106	D-CRLMC/14142/2026	SURYA NARAYAN SWAIN	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1252/2026
107	D-CRLMC/14145/2026	BABU @ MAMATAJ @ MUMTAJ ALLIKHAN	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		1253/2026
108	D-CRLMC/32027/2025	SAMBIT MOHANTY		
	CRLMC/4315/2025	MP		1254/2026
109	D-CRLMC/14150/2026	DEBI PRASAD DASH	ABHASH GARNAIK	
	CRLMC/ /	MP		1255/2026
110	D-CRLA/15098/2025	SURATHA@ALOK PRADHAN		
	CRLA/606/2025	MP		1260/2026
111	D-CRLA/13977/2026	RABINDRA SWAIN @ RABINDRA @ PAPINAHARI	RABINDRA NARAYAN ROUT	
	CRLA/ /	MP		1261/2026
112	D-CRLA/13977/2026	RABINDRA SWAIN @ RABINDRA @ PAPINAHARI	RABINDRA NARAYAN ROUT	
	CRLA/ /	MP		1262/2026
113	D-CRLA/31341/2024	KALEBA JANI	M/S PABITRA KUMAR PAIK	
	CRLA/1054/2024	MP		1263/2026
114	D-CRLA/30502/2025	BANSIDHAR NAIK	SURYA KANTA PRADHAN	
	CRLA/1138/2025	MP		1264/2026
115	D-CRLA/228/2026	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA	AMULYA RATNA PANDA	
	CRLA/39/2026	MP		1265/2026
116	D-CRLA/351/2021	PUKHRAJ GOUR	TUKUNA KUMAR MISHRA, J.K.PANDA, S.S.DASH, B.KARNA	
	CRLA/351/2021	MP		1266/2026
117	D-CRLA/355/2015	BISWANATH BEHERA@VELAR		
	CRLA/355/2015	MP		1267/2026
118	D-CRLA/615/2018	JANTI@SUSANTA SUTAR	RAVI SHANKAR SAMAL, (RITA SINGH)	
	CRLA/615/2018	MP		1268/2026
119	D-CRLA/14076/2026	JAKAB DIGAL	AMULYA RATNA PANDA	
	CRLA/ /	MP		1269/2026
120	D-CRLA/14076/2026	JAKAB DIGAL	AMULYA RATNA PANDA	
	CRLA/ /	MP		1270/2026

121	D-CRLA/14096/2026 CRLA/ /	KAILASH DAS MP	HRUDANANDA MOHAPATRA	1271/2026
122	D-CRLA/14096/2026 CRLA/ /	KAILASH DAS MP	HRUDANANDA MOHAPATRA	1272/2026
123	D-CRLA/14177/2026 CRLA/ /	SANSARI GOCHHI MP	BIKRAM KESHARI RAJ	1273/2026
124	D-CRLA/14177/2026 CRLA/ /	SANSARI GOCHHI MP	BIKRAM KESHARI RAJ	1274/2026
125	D-WA/29025/2024 WA/1953/2024	SUBHASH CHANDRA NAYAK MP		1760/2026
126	D-WA/16341/2026 WA/706/2026	PARADIP PORT TRUST, JAGATSINGHPUR MP	SOUMYA MISHRA	1761/2026
127	D-WA/15539/2026 WA/703/2026	RAJESH JENA @ RAJESH KUMAR JENA MP	GYANESWAR SATPATHY	1762/2026
128	D-WA/21632/2026 WA/ /	HEMANT DIGAL @ KAMBHU DIGAL MP	ASHIT KUMAR DASH	1763/2026
129	D-WA/20664/2026 WA/711/2026	PRABHAT KUMAR MALLIK MP	ADYASIDHI MISHRA	1764/2026
130	D-WA/21701/2026 WA/ /	BHABAGRAHI GOCHHAYAT MP	BIBHUTI BHUSAN DASH	1765/2026
131	D-WA/21749/2026 WA/ /	PRABHAT KUMAR MALLIK MP	ADYASIDHI MISHRA	1766/2026
132	D-WP(C)/21498/2026 WP(C)/14866/2026	GANESH CHANDRA SAMANT MP	BIDYADHAR MANSING	9000/2026
133	D-WP(C)/21493/2026 WP(C)/ /	NAMITA MAHAPATRA MP	SUNSHINE ANAND SWAIN	9001/2026
134	D-WP(C)/29454/2025 WP(C)/20931/2025	LUXMI TEA CO PRIVATE LTD., KALKATA MP	SOUMYA RANJAN MOHANTY	9002/2026
135	D-WP(C)/21494/2026 WP(C)/ /	M/S DPS CONTRACTORS PVT LTD MP	PRABODHA CHANDRA NAYAK	9003/2026
136	D-WP(C)/44112/2025 WP(C)/31109/2025	PRADEEP KUMAR MOHANTY MP	LALATENDU SAMAL	9004/2026
137	D-WP(C)/21503/2026 WP(C)/14861/2026	BISWAJIT PATTANAIK MP	SIDHESWAR MALLIK	9005/2026
138	D-WP(C)/21501/2026 WP(C)/ /	AJIT KUMAR PRADHAN MP	SRINIVAS MOHANTY	9006/2026
139	D-WP(C)/21506/2026 WP(C)/ /	NABAKISHORE PAHADASINGH MP	BANSHIDHAR SATAPATHY	9007/2026
140	D-WP(C)/21502/2026 WP(C)/ /	SUDARSHAN MALIK MP	SRINIVAS MOHANTY	9008/2026
141	D-WP(C)/21508/2026 WP(C)/ /	RABINDRA BEHERA MP	TRILOCHAN NANDA	9009/2026
142	D-WP(C)/21511/2026 WP(C)/14814/2026	RAJIB KUMAR AGARWAL @ RAJIB AGARWAL MP	AMIT PATTNAIK	9010/2026
143	D-WP(C)/21509/2026 WP(C)/14816/2026	JUGAL KISHORE AGARWAL MP	AMIT PATTNAIK	9011/2026
144	D-WP(C)/14398/2026 WP(C)/10487/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	9012/2026
145	D-WP(C)/14398/2026 WP(C)/10487/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	9013/2026
146	D-WP(C)/14392/2026 WP(C)/10480/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	9014/2026
147	D-WP(C)/14392/2026 WP(C)/10480/2026	PARTHA SARATHI PATTANAYAK MP	ARNAV BEHERA	9015/2026
148	D-WP(C)/21518/2026 WP(C)/ /	JAYAPRAKASH KHUNTIA MP	SANGRAM KUMAR SINGH	9016/2026
149	D-WP(C)/21517/2026 WP(C)/ /	PRASANTA KUMAR OJHA MP	SANGRAM KUMAR SINGH	9017/2026
150	D-WP(C)/21520/2026 WP(C)/ /	TAPAN KUMAR DWIVEDI MP	SANGRAM KUMAR SINGH	9018/2026
151	D-WP(C)/21523/2026 WP(C)/ /	ARJUN KUMAR SWAIN MP	SANGRAM KUMAR SINGH	9019/2026
152	D-WP(C)/21525/2026	DILIP KUMAR JENA	SANGRAM KUMAR SINGH	

	WP(C)/ /	MP		9020/2026
153	D-WP(C)/21526/2026	S.USHAMANI	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		9021/2026
154	D-WP(C)/12393/2025	SUCHISMITA PATI	ASHOK KUMAR BEHERA	
	WP(C)/8957/2025	MP		9022/2026
155	D-WP(C)/16277/2026	RUDRA KESHARI SETHY	ALOK KUMAR PANDA	
	WP(C)/11807/2026	MP		9023/2026
156	D-WP(C)/16005/2026	SUDHANSU SEKHAR MOHANTY		
	WP(C)/12387/2026	MP		9024/2026
157	D-WP(C)/21554/2026	SHAYAM SUNDAR LAKHUA @ SHAYAM SURINDRASINGH SAMASI		
	WP(C)/ /	MP		9025/2026
158	D-WP(C)/14450/2026	SRI BILAMA THAKURANI, MANAGING TRUSTEES (PERSON IN CHARGE)	CHITRA NARAYANA SATAPATHY)	
	WP(C)/10330/2026	MP		9026/2026
159	D-WP(C)/21556/2026	M/S. UTKAL SUPPLIERS, GANJAM	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		9027/2026
160	D-WP(C)/21559/2026	JAGA KALIA TRADERS, CUTTACK	JNYANANANDA PANDA	
	WP(C)/14835/2026	MP		9028/2026
161	D-WP(C)/21562/2026	DEBENDRA KUMAR BEHERA	JNYANANANDA PANDA	
	WP(C)/14829/2026	MP		9029/2026
162	D-WP(C)/21567/2026	SITA SETHI	GYANA RANJAN SETHI	
	WP(C)/ /	MP		9030/2026
163	D-WP(C)/21569/2026	LIPSA DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		9031/2026
164	D-WP(C)/21552/2026	EPSITA MOHANTY	RAMAKRISHNA BISOI	
	WP(C)/ /	MP		9032/2026
165	D-WP(C)/34614/2025	JEEBAN KISHORE MISHRA	VIVEKANANDA JENA	
	WP(C)/24154/2025	MP		9033/2026
166	D-WP(C)/21573/2026	BANISHREE VIDYA MANDIR, GANJAM	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		9034/2026
167	D-WP(C)/21553/2026	SATYA PRAKASH MALLIK	RAMAKRISHNA BISOI	
	WP(C)/ /	MP		9035/2026
168	D-WP(C)/9758/2026	MANOJ KUMAR MAHANADA		
	WP(C)/7930/2026	MP		9036/2026
169	D-WP(C)/21584/2026	TUNA BEHERA	ASHIT KUMAR DASH	
	WP(C)/ /	MP		9037/2026
170	D-WP(C)/21586/2026	ACHINTA KUMAR MAITY	NIRANJAN PANDA	
	WP(C)/ /	MP		9038/2026
171	D-WP(C)/21589/2026	DASARATHI NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		9039/2026
172	D-WP(C)/21591/2026	BRIJ KISHORE PRASAD	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9040/2026
173	D-WP(C)/21593/2026	ASHISH KUMAR MISHRA	DIPANKAR ACHARYA	
	WP(C)/ /	MP		9041/2026
174	D-WP(C)/10173/2026	MANASMITA MAHARANA		
	WP(C)/7613/2026	MP		9043/2026
175	D-WP(C)/21602/2026	JITENDRA SETHA	MITHUN DAS	
	WP(C)/14842/2026	MP		9044/2026
176	D-WP(C)/6705/2026	PADMA KANDULAPHULA	SAMVIT MOHANTY	
	WP(C)/5690/2026	MP		9045/2026
177	D-WP(C)/7852/2020	MINI TRANSPORT OWNERS ASSOCIATIONS	SAMVIT MOHANTY	
	WP(C)/7852/2020	MP		9046/2026
178	D-WP(C)/21605/2026	CHANDRA SEKHAR BEHERA	MITHUN DAS	
	WP(C)/14841/2026	MP		9047/2026
179	D-WP(C)/21614/2026	ATIS KUMAR SETHI	SWAPNA KUMAR OJHA	
	WP(C)/14863/2026	MP		9048/2026
180	D-WP(C)/21597/2026	KAMALAKANTA NAYAK	UPASANA BAL	
	WP(C)/ /	MP		9049/2026
181	D-WP(C)/21617/2026	RAJAT SAMAL	PRABHU PRASAD MOHANTY	
	WP(C)/ /	MP		9050/2026
182	D-WP(C)/22594/2025	NILAMANI DIBYA		
	WP(C)/15621/2025	MP		9051/2026
183	D-WP(C)/21620/2026	SEKH TIPU SULTAN	MD.AKRAM	
	WP(C)/14865/2026	MP		9052/2026

184	D-WP(C)/21606/2026 WP(C)/14868/2026	JAYASEN PATRO MP	SUBHAM SHARMA	9053/2026
185	D-WP(C)/21625/2026 WP(C)/ /	MANDAKINI KHATUA MP	BISWAJIT PARIDA	9054/2026
186	D-WP(C)/21624/2026 WP(C)/ /	AKASH PANDA MP	SAMEER KUMAR DAS	9055/2026
187	D-WP(C)/37016/2024 WP(C)/21614/2024	DIBAKAR GOUDA MP	SAROJA KANTA SAMAL	9056/2026
188	D-WP(C)/21607/2026 WP(C)/ /	KAMALAKANTA NAYAK MP	UPASANA BAL	9057/2026
189	D-WP(C)/49363/2024 WP(C)/29523/2024	SUDHIR KUMAR PANDA MP	SOUMYA MISHRA	9058/2026
190	D-WP(C)/21633/2026 WP(C)/ /	JAGYANSENI DASH MP	ANSHUMAN DAS	9059/2026
191	D-WP(C)/21634/2026 WP(C)/ /	KULAMANI SAHOO MP	PRIYAMBADA SARANGI	9060/2026
192	D-WP(C)/21636/2026 WP(C)/ /	PRAKASH NAYAK MP	GOKULANANDA PADHI	9061/2026
193	D-WP(C)/18049/2026 WP(C)/12842/2026	SAGARIKA MOHANTY MP	BHABANI PRASAD SAMAL	9062/2026
194	D-WP(C)/21637/2026 WP(C)/ /	BHARATI BAG MP	SUSANTA KUMAR LENKA	9063/2026
195	D-WP(C)/21638/2026 WP(C)/ /	ARPAN KUMAR PATRA MP	NIRMAL CHANDRA MOHANTY	9064/2026
196	D-WP(C)/17498/2026 WP(C)/14441/2026	CHANDAN KUMAR MAHAPATRA MP	TAPOBANTA BARIK	9065/2026
197	D-WP(C)/17500/2026 WP(C)/14203/2026	DASARATHI PADHAN MP	TAPOBANTA BARIK	9066/2026
198	D-WP(C)/21642/2026 WP(C)/ /	NIRUPAMA KAR MP	M. BALAKRISHNA RAO	9067/2026
199	D-WP(C)/21643/2026 WP(C)/ /	JAGYANSENI DASH MP	ANSHUMAN DAS	9068/2026
200	D-WP(C)/12854/2026 WP(C)/9412/2026	JAGDEEP PRATAP DEO MP	SAIBRATA RATH	9069/2026
201	D-WP(C)/21650/2026 WP(C)/ /	PREETI BALA SINGH MP	SANTOSH KUMAR PATTANAYAK	9070/2026
202	D-WP(C)/21644/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	MANAS RANJAN BAUG	9071/2026
203	D-WP(C)/20578/2026 WP(C)/14229/2026	M/S. SHREEJI INFRASTRUCTURE INDIA PVT.LTD. MP	MANAS RANJAN BAUG	9072/2026
204	D-WP(C)/21645/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	MANAS RANJAN BAUG	9073/2026
205	D-WP(C)/18556/2026 WP(C)/12678/2026	PATRIPAL SERVICE CO-OPERATIVE SOCIETY MP	HAJATI KESHARI KHUNTIA	9074/2026
206	D-WP(C)/21666/2026 WP(C)/ /	MOTILAL DASH MP	HAJATI KESHARI KHUNTIA	9075/2026
207	D-WP(C)/21673/2026 WP(C)/ /	DR.MONALISHA MAHAPATRA MP	SAROJA KANTA SAMAL	9076/2026
208	D-WP(C)/21647/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	MANAS RANJAN BAUG	9077/2026
209	D-WP(C)/21679/2026 WP(C)/ /	FARIDA BEGUM MP	SUVASHISH PATTANAIK	9078/2026
210	D-WP(C)/28909/2025 WP(C)/20399/2025	KAILASH CHANDRA LENKA MP		9079/2026
211	D-WP(C)/21649/2026 WP(C)/ /	BISWA MOHAN PADHI MP	SOMA PATNAIK	9080/2026
212	D-WP(C)/43611/2025 WP(C)/30051/2025	TRISHNA REAL ESTATE PVT. LTD., BBSR MP		9081/2026
213	D-WP(C)/21685/2026 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICAL) MP	PRASUMBA NULER TRIPATHI DIVISION(TPSODL), KANDHAMAL	9082/2026
214	D-WP(C)/16886/2025 WP(C)/11483/2025	MINATI NAYAK MP		9083/2026
215	D-WP(C)/16878/2025	SNEHALATA PANDA		

	WP(C)/11486/2025	MP		9084/2026
216	D-WP(C)/16887/2025	NAMITA MISHRA		
	WP(C)/11489/2025	MP		9085/2026
217	D-WP(C)/21690/2026	THE CHIEF EXECUTIVE OFFICER, TPNODIPRASANTH KUMAR TRIPATHY		
	WP(C)/ /	MP		9086/2026
218	D-WP(C)/21664/2026	SWAYAM SAMAL	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		9087/2026
219	D-WP(C)/19672/2026	M/S.HOTEL SILICON INN @ RESIDENCY, PANWAR	RESH CHANDRA SAMAL	
	WP(C)/13828/2026	MP		9088/2026
220	D-WP(C)/21667/2026	BHABANI SHANKAR PRADHAN	MITU KUMAR BISWAL	
	WP(C)/ /	MP		9089/2026
221	D-WP(C)/21709/2026	DR.SAILAJA PANDA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		9090/2026
222	D-WP(C)/12111/2026	DEBABRATA KARNA	SUBHADUTTA ROURAY	
	WP(C)/8993/2026	MP		9091/2026
223	D-WP(C)/21713/2026	PITAMBAR MAHANTA	RAJAT KUMAR RATH	
	WP(C)/ /	MP		9092/2026
224	D-WP(C)/21717/2026	DOCTOR ACQUA PURE, CUTTACK	BIBHUTI KESHARI BISWAL	
	WP(C)/ /	MP		9093/2026
225	D-WP(C)/21719/2026	PATITAPABANA PATI	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		9094/2026
226	D-WP(C)/21724/2026	SASMITA RANI NAYAK	MANORANJAN MOHAPATRA	
	WP(C)/ /	MP		9095/2026
227	D-WP(C)/21728/2026	GOKULANANDA PADHI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		9096/2026
228	D-WP(C)/21746/2026	JAYAPRAKASH KANDI	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		9097/2026
229	D-WP(C)/21752/2026	MAHESWAR ROUT	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		9098/2026
230	D-WP(C)/21730/2026	AMARENDRA PATTANAYAK	SANDEEP RATH	
	WP(C)/ /	MP		9099/2026
231	D-WP(C)/29154/2025	RAKESH KUMAR BEHERA	SURYAKANTA DWIBEDI	
	WP(C)/20431/2025	MP		9100/2026
232	D-WP(C)/21769/2026	M/S SMV BEVERAGES PRIVATE LIMITED, SANGR	ANANT KUMAR MISHRA	
	WP(C)/ /	MP		9101/2026
233	D-WP(C)/21774/2026	RUKMINI PATRA	SANJAY KUMAR DAS	
	WP(C)/ /	MP		9102/2026
234	D-WP(C)/11620/2026	SANJEEB KUMAR PATHI	SUBHADUTTA ROURAY	
	WP(C)/8695/2026	MP		9103/2026
235	D-WP(C)/21779/2026	GITANJALI PADHIHARI	ASISH MISHRA	
	WP(C)/ /	MP		9104/2026
236	D-WP(C)/21777/2026	ANJAN KUMAR MAHANTA	KABIR KUMAR JENA	
	WP(C)/ /	MP		9105/2026
237	D-WP(C)/5515/2025	BIMALA PARIDA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/5147/2025	MP		9106/2026
238	D-WP(C)/21780/2026	M/S.SMV BEVERAGES PRIVATE LTD, NAGPUR	ANANT KUMAR MISHRA	
	WP(C)/ /	MP		9107/2026
239	D-WP(C)/21783/2026	M/S SUNIL KUMAR SAHOO, ANGUL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		9108/2026
240	D-WP(C)/21787/2026	M/S. HOTEL ARYA MAHAL PVT. LTD.,BJB	SUNIL KUMAR MISHRA	
	WP(C)/ /	MP		9109/2026
241	D-WP(C)/21789/2026	ANITA SAHOO	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		9110/2026
242	D-WP(C)/21793/2026	M/S.LALL MINERALS PVT.LTD., KEONJHAR	SUNIL MISHRA	
	WP(C)/ /	MP		9111/2026
243	D-WP(C)/21795/2026	DEBENDRA TRIPATHY @ DEBENDRANATH	SANJAY KUMAR MISHRA	
	WP(C)/ /	MP		9112/2026
244	D-WP(C)/21796/2026	KALPANA SAHOO	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		9113/2026
245	D-WP(C)/34211/2025	PRAFULLA KUMAR SAHU	SOURAV DAS	
	WP(C)/23993/2025	MP		9114/2026
246	D-WP(C)/21799/2026	M/S.HOTEL ARYAPRAVA PVT.LTD.,BHUBANESHWAR	SUNIL MISHRA	
	WP(C)/ /	MP		9115/2026

247	D-WP(C)/21738/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	MANAS RANJAN BAUG	9116/2026
248	D-WP(C)/21800/2026 WP(C)/ /	ROJALIN PRADHAN MP	BIBHUTI BHUSAN SWAIN	9117/2026
249	D-WP(C)/17720/2026 WP(C)/12399/2026	BHARATI SINGH MP	UMESH CHANDRA MOHANTY	9118/2026
250	D-WP(C)/17717/2026 WP(C)/12389/2026	PRASANTA KUMAR MAJHI MP	UMESH CHANDRA MOHANTY	9119/2026
251	D-WP(C)/17630/2026 WP(C)/12373/2026	SUSMITA NAIK MP	UMESH CHANDRA MOHANTY	9120/2026
252	D-WP(C)/21808/2026 WP(C)/ /	GYANA RANJAN SWAIN MP	SUBRAT KUMAR KAR	9121/2026
253	D-WP(C)/21807/2026 WP(C)/ /	LALU BEHERA MP	PARSURAM PANDA	9122/2026
254	D-WP(C)/17473/2026 WP(C)/12346/2026	TILOTTAMA MAJHI MP	UMESH CHANDRA MOHANTY	9123/2026
255	D-WP(C)/21815/2026 WP(C)/ /	SHASIBHA PANDEY MP	RABINDRA NATH PRUSTY	9124/2026
256	D-WP(C)/21740/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	MANAS RANJAN BAUG	9125/2026
257	D-WP(C)/21814/2026 WP(C)/ /	SUKUMAR PAL MP	PARSURAM PANDA	9126/2026
258	D-WP(C)/21821/2026 WP(C)/ /	MAHIMA MANJARI SWAIN MP	ALEKH CHANDRA MOHANTY	9127/2026
259	D-WP(C)/21824/2026 WP(C)/ /	NABA @ LABA KUMAR GIRI MP	PARSURAM PANDA	9128/2026
260	D-WP(C)/21826/2026 WP(C)/ /	TUNA PRUSTI MP	KESHAB CHANDRA KAR	9129/2026
261	D-WP(C)/21829/2026 WP(C)/ /	RAGHUNATH GIRI MP	PARSURAM PANDA	9130/2026
262	D-WP(C)/21833/2026 WP(C)/ /	ARFAN ALLI KHAN MP	PARSURAM PANDA	9131/2026
263	D-WP(C)/21834/2026 WP(C)/ /	DEBASISHA MAHARANA MP	KESABA CHANDRA KAR	9132/2026
264	D-WP(C)/21835/2026 WP(C)/ /	M/S PRUSTY AGRO TRADING CO., GANJAM MP	ABHABANI PRASAD MOHANTY	9133/2026
265	D-WP(C)/21836/2026 WP(C)/ /	KAMAL KRUSHNA DAS MP	PARSURAM PANDA	9134/2026
266	D-WP(C)/21790/2026 WP(C)/ /	BIRA HANUMAN RICE MILL MP	ACHYUTANANDA PATTANAIK	9135/2026
267	D-WP(C)/21840/2026 WP(C)/ /	BAPI @ BISHNUPADA BARIK MP	PARSURAM PANDA	9136/2026
268	D-WP(C)/21843/2026 WP(C)/ /	SAPAN KUMAR BHUYAN MP	PARSURAM PANDA	9137/2026